

APPENDIX 37D  
LIST OF NOTIFIED PRODUCTS UNDER FOCUS PRODUCT SCHEME (FPS)

TABLE 1

SL. NO	FPS PROD UCT CODE	ITC (HS) CODE	DESCRIPTION	RATE PERCE NTAGE	BONUS BENEFIT
1.	1.	4201	SADDLERY AND HARNESS FOR ANY ANIMAL (INCLUDING TRACES LEADS, KNEE PADS, MUZZLES, SADDLE CLOTHS, SADDLE BAGS-DOG COATS & THE LIKE) OF ANY MATERIALS	2%	2%
2.	2.	420211	TRUNKS, SUIT-CASES, VANITY-CASES SCHOOL SATCHELS & SIMILAR CONTAINERS WITH OUTER SURFACE OF LEATHER/COMPOSITION LEATHER	2%	2%
3.	3.	420221	HANDBAGS WITH OUTER SURFACE OF LEATHER OF COMPOSITION LEATHER/OF PATENT LEATHER W/N WITH SHOULDER STRAP-INCLUDING THOSE WITHOUT HANDLE	2%	2%
4.	4.	420231	ARTICLES WITH OUTER SURFACE OF LEATHER OF COMPOSITION LEATHER/OF PATENT LEATHER CARRIED IN POCKET /HANDBAG	2%	2%
5.	5.	4203	ARTICLES OF APPAREL AND CLOTHING ACCESSORIES, OF LEATHER OR OF COMPOSITION LEATHER	2%	2%
6.	6.	48119017	LEATHER BOARD AND IMITATION LEATHER BOARD	2%	2%
7.	7.	4205	OTHER ARTICLES OF LEATHER/OF COMPOSITION LEATHER	2%	2%
8.	8.	6403	FOOTWEAR WITH OUTER SOLES OF RUBBER, PLASTICS, LEATHER / COMPOSITION LEATHER & UPPERS OF LEATHER	2%	2%
9.	9.	64041120	SPORTS FOOTWEAR; TENNIS SHOES, BASKETBALL SHOES, GYM SHOES, TRAINING SHOES AND THE LIKE: OF RUBBER SOLE WITH LEATHER CLOTH UPPERS	2%	2%
10.	10.	64041920	OTHER FOOTWEAR OF RUBBER	2%	2%

			SOLE WITH LEATHER CLOTH UPPERS		
11.	11.	64042000	FOOTWEAR WITH OUTER SOLES OF LEATHER / COMPOSITION LEATHER	2%	2%
12.	12.	64051000	OTHER FOOTWEAR WITH UPPERS OF LEATHER/ COMPOSITION LEATHER	2%	2%
13.	13.	64061020	LEATHER UPPERS (PREPARED)	2%	2%
14.	14.	64069020	LEATHER PARTS OF FOOTWEAR, OTHER THAN SOLES AND PREPARED UPPERS	2%	2%
15.	15.	64069030	LEATHER SOLES	2%	2%
<b><u>FIREWORKS AND STATIONERY ITEMS</u></b>					
16.	16.	3604	FIREWORKS, SIGNALLING FLARES, RAIN ROCKETS, FOG SIGNALS AND OTHER PYROTECHNIC ARTICLES	2%	
17.	17.	4816	CARBON-PAPER, SELF-COPY PAPER AND OTHER COPYING OR TRANSFER PAPERS (OTHER THAN THOSE OF HEADING 4809), DUPLICATOR STENCILS AND OFFSET PLATES, OF PAPER, WHETHER OR NOT PUT UP IN BOXES	2%	
18.	18.	4817	ENVELOPES, LETTER CARDS, PLAIN POSTCARDS AND CORRESPONDENCE CARDS, OF PAPER OR PAPERBOARD; BOXES, POUCHES, WALLETS AND WRITING COMPENDIUMS, OF PAPER OR PAPERBOARD, CONTAINING AN ASSORTMENT OF PAPER STATIONERY	2%	
19.	19.	4820	REGISTERS, ACCOUNT BOOKS, NOTE BOOKS, ORDER BOOKS, RECEIPT BOOKS, LETTER PADS, MEMORANDUM PADS, DIARIES AND SIMILAR ARTICLES, EXCISE BOOKS, BLOTTING-PADS, BINDERS (LOOSE-LEAF OR OTHER), FOLDERS, FILE COVERS, MANIFOLD BUSINESS FORMS, INTER LEAVED CARBON SETS AND OTHER ARTICLES OF STATIONERY, OF PAPER OR PAPERBOARD; ALBUMS FOR SAMPLES OR FOR COLLECTIONS AND BOOK COVERS, OF PAPER OR-PAPERBOARD	2%	
20.	20.	9608	BALL POINT PENS; FELT TIPPED AND OTHER POROUS-TIPPED PENS	2%	2%

			AND MARKERS; FOUNTAIN PENS; .STYLOGRAPH PENS AND OTHER PENS; DUPLICATING STYLOS; PROPELLING OR SLIDING PENCILS; PEN HOLDERS, PENCIL HOLDERS AND SIMILAR HOLDERS; PARTS (INCLUDING CAPS AND CLIPS) OF THE FOREGOING ARTICLES, OTHER THAN THOSE OF HEADING 9609		
21.	21.	9609	PENCILS (OTHER THAN PENCILS OF HEADING 9608), CRAYONS, PENCIL LEADS, PASTELS, DRAWING CHARCOALS, WRITING OR DRAWING CHALKS AND TAILORS' CHALKS	2%	2%
22.	22.	9610	SLATES AND BOARDS, WITH WRITING OR DRAWING SURFACES, WHETHER OR NOT FRAMED	2%	
23.	23.	9612	TYPEWRITER OR SIMILAR RIBBONS, INKED OR OTHER WISE PREPARED FOR GIVING IMPRESIONS, WHETHER OR NOT ON SPOOLS OR IN CARTRIDGES; INK-PADS, WHETHER OR NOT INKED, WITH OR WITHOUT BOXES	2%	
24.	24.	73170091	STAPLES, OTHER THAN IN STRIPS, AND DRAWING PINS	2%	
25.	25.	73194090	OTHER PINS	2%	
26.	26.	50079010, 51129050, 52083121, 52084121, 52084921, 52085920, 52091111, 52091112, 52091113, 52091114, 52095111, 57024230, 57050024, 57050042, 58021950, 62141030, 62160020, 63022110, 63025110, 63026010, 63029110, 63041940, 63049211, 63049221, 63049231,	ALL HANDLOOM PRODUCTS COVERED UNDER ITC HS CODES WILL BE ENTITLED FOR BENEFIT UNDER THE SCHEME. NOTE: THIS BENEFIT CAN BE AVAILED BY EXPORTERS REGISTERED WITH HANDLOOMS EXPORT PROMOTION COUNCIL (HEPC).	2%	2%

		63049241, 63049281, 63049291, 63049991, 63049992, AND 63071030			
IN S. NO. 27, ITC HS CODE 53051110 REVISED TO 53050010 W.E.F. 02.03.2009 & DESCRIPTION REVISED W.E.F. 08.07.2010 VIDE PN NO. 16 DATED 06.09.2012					
27.	27.	53050010	COIR BRISTLES FIBRE (W.E.F. 02.03.2009)	2%	
			COIR MATTRESS FIBRE, COIR SHORT FIBRE, COIR BIT FIBRE, DECORTICATED COIR FIBRE, (W.E.F. 08.07.2010)		
IN SL. NO. 28, ITC HS CODE 53051130 REVISED TO 53050030 W.E.F. 02.03.2009 VIDE PN NO. 16 DATED 06.09.2012					
28.	28.	53050030	CURLED / MACHINE TWISTED COIR FIBRE	2%	
29.	29.	53050040	COIR PITH PROCESSED IN VALUE FORMS LIKE BRIQUETTE/COINS/NEO DISCS/GROWBAGS ETC. AND IN LOSSE FORM FOR USE AS NUTRITIOUS GROWING MEDIUM AND HORTICULTURE AND AGRICULTURE	2%	
IN S. NO. 30, ITC HS CODE 53051190 REVISED TO 53050090 W.E.F. 02.03.2009 VIDE PN NO. 16 DATED 06.09.2012					
30.	30.	53050090	OTHER BAST FIBRES	2%	
31.	31.	53081010	COIR YARN – BALED	2%	
32.	32.	53081090	COIR YARN – OTHER	2%	
IN S. NO. 33, ITC HS CODE 53110029 REVISED TO 53110015 S.W.E.F. 08.07.2010 VIDE PN NO. 16 DATED 06.09.2012					
33.	33.	53110015 (W.E.F. 08.07.2010)	OTHERS: WOVEN GEOTEXTILES OF COIR	2%	
IN S. NO. 34, ITC HS CODE 53079010 REVISED TO 56079010 W.E.F. 02.03.2009 VIDE PN NO. 16 DATED 06.09.2012					
34.	34.	56079010 (W.E.F. 02.03.2009)	COIR, CORDAGES & ROPES, OTHER THAN OF COTTON,	2% UP TO 31.12.201 2 5% VIDE PN NO. 42 DTD 31.12.201 2W.E.F. 1.1.2013	
35.	35.	56090010	PRODUCTS OF COIR, –NOT	2%	

			ELSEWHERE		
36.	36.	5001	SILK-WORM COCOONS SUITABLE FOR REELING	2%	2%
				5% P.N.3 DATED 18.4.2013 W.E.F. 1.5.13	
37.	37.	5002	RAW SILK (NOT THROWN)	2%	2%
				5% P.N.3 DATED 18.4.2013 W.E.F. 1.5.13	
38.	38.	5004	SILK YARNS (OTHER THAN YARN SPUN FROM SILK WASTE) NOT PUT UP FOR RETAIL SALE	2%	2%
				5% P.N.3 DATED 18.4.2013 W.E.F. 1.5.13	
39.	39	5005	YARN SPUN FROM SILK WASTE, NOT PUT UP FOR RETAIL SALE	2%	2%
				5% P.N.3 DATED 18.4.2013 W.E.F. 1.5.13	
40.	40	5006	SILK YARN AND YARN SPUN FROM SILK WASTE, PUT UP FOR RETAIL SALE; SILK-WORM GUT	2%	2%
				5% P.N.3 DATED 18.4.2013 W.E.F. 1.5.13	
41.	41.	5007	WOVEN FABRICS OF SILK OR OF SILK WASTE	2%	2%
				5% P.N.3 DATED 18.4.2013 W.E.F.	

				1.5.13	
42.	42.	6814	WORKED MICA AND ARTICLES OF MICA, INCLUDING AGGLOMERATED OR RECONSTITUTED MICA, WHETHER OR NOT ON A SUPPORT OF PAPER, PAPERBOARD OR OTHER MATERIALS	2%	
43.	43.	2402	CIGARS, CHERROOTS, CIGARILLOS AND CIGARETTES, OF TOBACCO OR OF TOBACCO SUBSTITUTES	2%	
44.	44.	70200019	OTHR GLASS SHELLS	2%	
45.	45.	84529099	OTHER PARTS OF NON HOUSEHOLD SEWING MACHINE	2%	
46.	46.	84089090	OTHER COMPRESSION-IGNITION INTERNAL COMBUSTION PISTON ENGINES (DIESEL OR SEMI-DIESEL ENGINES)	2%	
47.	47.	70072110	BULLET PROOF GLASS	2%	
48.	48.	84831091	CRANK SHAFT FOR ENGINE OF HEADING 8407	2%	
49.	49.	84831092	CRANK SHAFT FOR ENGINE OF HEADING 8408	2%	
50.	50.	9018	INSTRUMENTS AND APPLIANCES USED IN MEDICAL, SURGICAL, DENTAL OR VETERINARY SCIENCES INCLUDING SCIENTIGRAPHIC APPARATUS, OTHER ELECTRO-MEDICAL APPARATUS AND SIGHT-TESTING INSTRUMENTS	2%	
51.	51.	90011000	OPTICAL FIBRES, OPTICAL FIBRE BUNDLES AND CABLES	2%	
52.	52.	9703	ORIGINAL SCULPTURES AND STATUARY, IN ANY MATERIAL	2%	
53.	53.	85287218	LIQUID CRYSTAL DISPLAY TELEVISION SET OF SCREEN SIZE BELOW 63 CM	2%	
54.	54.	85287219	OTHER LIQUID CRYSTAL DISPLAY COLOUR TELEVISION SET	2%	
55.	55.	25151220	MARBLE & TRAVERTINE SLABS	2%	
56.	56.	25151290	OTHER MARBLES & TRAVERTINE	2%	
57.	57.	68022110	MARBLE BLOCKS OR TILES	2%	
58.	58.	68022190	OTHER MARBLES (WORKED) &	2%	

			TRAVERTINE		
59.	59.	25151210	MARBLE & TRAVERTINE BLOCKS	2%	
60.	60.	84702100	OTHER ELECTRONIC CALCULATING MACHINES INCORPORATING A PRINTING DEVICE	2%	
61.	61.	847130	PORTABLE DIGITAL AUTOMATIC DATA PROCESSING MACHINES, WEIGHING NOT MORE THAN 10 KG. CONSISTING OF AT LEAST A CENTRAL PROCESSING UNIT, A KEYBOARD AND A DISPLAY:	2%	
62.	62.	8523 52 10	SIM CARDS	2%	
63.	63.	8523 52 20	MEMORY CARDS	2%	
64.	64.	85171210	TELEPHONES FOR CELLULAR NETWORKS FOR OTHER WIRELESS NETWORKS-PUSH BUTTON TYPE	2% UP TO 30.4.2013 5% W.E.F.1.5.13	
65.	65.	84729030	AUTOMATIC BANK NOTE DISPENSERS	2%	
66.	66.	901812	ULTRASONIC SCANNING APPARATUS	2%	
67.	67.	901813	MAGNETIC RESONANCE IMAGING APPARATUS	2%	
68.	68.	85258030	VIDEO CAMERAS RECORDERS	2%	
69.	69.	852110	VIDEO RECORDING OR REPRODUCING APPARATUS W/N INCORPORATING A VIDEO TUNER MAGNETIC TAPE TYPE	2%	
70.	70.	85423900	OTHER: ELRCTRONIC INTEGRATED CIRCUITS	2%	
71.	71.	85414011	SOLAR CELL WHETHER OR NOT ASSEMBLED IN MODULES OR PANELS	2%	
72.	72.	56031200	NON-WOVENS, WHETHER OR NOT IMPREGNATED, COATED, COVERED OR LAMINATED, OF MAN-MADE FILAMENTS, WEIGHING MORE THAN 25 G / M2 BUT NOT MORE THAN 70 G/M2	2%	
73.	73.	1522	DEGRAS; RESIDUES RESULTING FROM THE TREATMENT OF FATTY SUBSTANCES OR ANIMAL/VEGETABLE WAXES	2%	
74.	74.	1004	OATS	2%	
75.	75.	0903	MATE	2%	

76.	76.	1002	RYE	2%	
77.	77.	1204	LINSEED, WHETHER OR NOT BROKEN	2%	
78.	78.	1205	RAPE OR COLZA SEEDS WHETHER OR NOT BROKEN	2%	
79.	79.	1203	COPRA	2%	
80.	80.	9503	TRICYCLES, SCOOTERS, PEDAL CARS AND SIMILAR WHEELED TOYS; DOLLS' CARRIAGES; DOLLS; OTHER TOYS; REDUCED-SIZE ("SCALE") MODELS AND SIMILAR RECREATIONAL MODELS, WORKING OR NOT; PUZZLES OF ALL KINDS.	5%	2%
81.	81.	9504	VIDEO GAME CONSOLES AND MACHINES, ARTICLES FOR FUNFAIR, TABLE OR PARLOUR GAMES, INCLUDING PINTABLES, BILLIARDS, SPECIAL TABLES FOR CASINO GAMES AND AUTOMATIC BOWLING ALLEY EQUIPMENT	5%	2%
82.	82.	9505	FESTIVE, CARNIVAL OR OTHER ENTERTAINMENT ARTICLES, INCLUDING CONJURING TRICKS AND NOVELTY JOKES	5%	2%
83.	83.	9506	ARTICLES AND EQUIPMENT FOR GENERAL PHYSICAL EXERCISE, GYMNASTICS, ATHLETICS, OTHER SPORTS (INCLUDING TABLE- TENNIS) OR OUT-DOOR GAMES, NOT SPECIFIED OR INCLUDED ELSEWHERE IN THIS CHAPTER; SWIMMING POOLS AND PADDLING POOLS	5%	2%
84.	84.	420321	GLOVES, MITTENS AND MITTS, SPECIALLY DESIGNED FOR USE IN SPORTS OF LEATHER OR OF COMPOSITE LEATHER	5%	2%
85.	85.	650610	SAFETY HEADGEAR WHETHER OR NOT LINED OR TRIMMED	5%	2%
86.	86.	9507	FISHING RODS, FISH-HOOKS AND OTHER LINE FISHING TACKLE; FISH LANDING NETS, BUTTERFLY NETS AND SIMILAR NETS; DECOY "BIRDS" (OTHER THAN THOSE OF HEADING 9208 OR 9705) AND SIMILAR HUNTING OR SHOOTING REQUISITES	5%	2%
87.	87.	9508	ROUNDBABOUTS, SWINGS, SHOOTING GALLERIES & OTHER FAIR GROUND AMUSEMENT; TRAVELLING CIRCUSES, TRAVELLING MENAGERIES &	5%	2%



			TRAVELLING THEATRES		
<p>HANDMADE CARPETS  COIR BOARD SHALL CERTIFY THAT THE EXPORTED PRODUCT IS A HANDMADE PRODUCT, IF ANY DOUBT ARISES IN RESPECT OF HANDMADE COIR PRODUCTS UNDER CHAPTER 57.</p>					
88.	88.	57	<p>CARPETS AND OTHER TEXTILE FLOOR COVERING COVERED UNDER CHAPTER 57 OF ITC (HS CODE) INCLUDING HAND MADE  NOTE: THE EXPRESSION 'HANDMADE' WOULD INCLUDE HAND-MADE, HAND-KNOTTED, HAND-TUFTED, HAND-WOVEN, HANDLOOM AND BRAIDED</p>	5%	<p>2%  (BONUS BENEFIT FOR ITC HS CODES 57050024,5 7024230 &amp; 57050042 FOR EXPORT W.E.F 1.4.2010)  BONUS BENEFIT FOR SILK CARPETS UNDER ITC HS CODES 57023920,5 7024920,57 025032,570 29920,5705 0011 AND 57019090 (DRAWBACK CODE 570102) W.E.F 1.4.2010 FOR ALL OTHER CHAPTER 57 ITEMS BONUS BENEFIT APPLICABLE FOR EXPORTS W.E.F 1.1.2011</p>

**HANDICRAFT PRODUCTS**

NOTE: THE FPS BENEFITS @ 5% ON EXPORTS OF ALL ITEMS INCLUDED IN THIS SUB-TABLE SHALL BE ADMISSIBLE ONLY FOR 'HANDICRAFT PRODUCTS'.

EXPORT OF ITEMS USED FOR COOKING AND DINING PURPOSES ARE NOT 'HANDICRAFT' ITEMS. ACCORDINGLY, ALL SUCH ITEMS INCLUDING THOSE FALLING IN THE 'TABLEWARE' / 'KITCHENWARE' CATEGORY SHALL NOT BE ENTITLED FOR FPS BENEFITS IN THIS SUB-TABLE.

THE DEVELOPMENT COMMISSIONER (HANDICRAFT) MINISTRY OF TEXTILES SHALL CERTIFY THAT THE EXPORTED PRODUCT IS A HANDICRAFT PRODUCT, IF ANY DOUBT ARISES ON THIS ISSUE.

SL NO. 89 TO 156 WILL BE ADMISSIBLE ONLY IF ITEM IS HANDICRAFTS.

		ITC HS CODE	DESCRIPTION	RATE PERCENTAGE	BONUS BENEFIT
89.	89.	73239200	OTHER HOUSEHOLD ARTICLES OF CAST IRON, ENAMELED	5%	2%
90.	90.	74181024	E.P.N.S. WARE	5%	2%
91.	91.	74181039	OTHER TABLE, KITCHEN OR OTHER HOUSEHOLD ARTICLES	5%	2%
92.	92.	74199920	ARTICLES OF COPPER ALLOYS ELECTROPLATED WITH NICKEL-SILVER	5%	2%
93.	93.	74199930	HANDICRAFT_ARTICLES OF BRASS	5%	2%
94.	94.	74199940	OTHER COPPER WORKED ARTICLES	5%	2%
95.	95.	76151030	OTHER HOUSEHOLD ARTICLES OF ALUMINIUM	5%	2%
96.	96.	97030010	ORIGINAL SCULPTURES & STATUARY, IN METAL	5%	2%
97.	97.	4414	WOODEN FRAMES FOR PAINTINGS, PHOTOGRAPHS, MIRRORS OR SIMILAR OBJECTS	5%	2%
98.	98.	44190010	TABLEWARE OF WOOD	5%	2%
99.	99.	44190020	KITCHENWARE OF WOOD	5%	2%
100.	100.	44201000	STATUETTES AND OTHER ORNAMENTS OF WOOD	5%	2%
101.	101.	44209010	WOOD MARQUETRY AND INLAID WOOD	5%	2%
102.	102.	44219060	PARTS OF DOMESTIC DECORATIVE ARTICLES USED AS TABLEWARE AND KITCHENWARE	5%	2%
103.	103.	6602	WALKING STICKS ,SEAT STICKS ,WHIPS ,RIDING CROPS AND THE LIKE	5%	2%
104.	104.	94033010	CABINETWARE	5%	2%
105.	105.	94033090	OTHERS: WOODEN FURNITURE OF A KIND USED IN OFFICES	5%	2%
106.	106.	94035010	BED STEAD	5%	2%
107.	107.	94035090	OTHER WOODEN FURNITURE USED IN BEDROOM	5%	2%

108.	108.	94036000	OTHER WOODEN FURNITURE	5%	2%
109.	109.	97019091	DOMESTIC ARTICLES OF WOOD (HAND DECORATED)	5%	2%
110.	110.	97019099	OTHER HAND-DECORATED MANUFACUTRED ARTICLES	5%	2%
111.	111.	71171100	CUFF LINKS & STUDS OF BASE METAL W/N PLATED WITH PRECIOUS METAL - IMITATION JEWELLRY CATEGORY	5%	2%
112.	112.	71171910	BANGLES - IMITATION JEWELLRY CATEGORY	5%	2%
113.	113.	71171920	GERMAN SILVER JEWELLRY - IMITATION JEWELLRY CATEGORY	5%	2%
114.	114.	71171990	OTHER - IMITATION JEWELLRY CATEGORY	5%	2%
115.	115.	71179010	JEWELLRY SET WITH IMITATION PEARLS OR IMITATION OR SYNTHETIC STONES - IMITATION JEWELLRY CATEGORY	5%	2%
116.	116.	71179090	OTHER IMITATION JEWELLRY	5%	2%
117.	117.	83089020	IMITATION ZARI SPANGLES	5%	2%
118.	118.	83089031	BEADS & SPANGLES OF BASE METAL FOR GARMENTS MADE UPS, KNITWEAR, PLASTIC & LEATHER GOODS	5%	2%
119.	119.	83089039	OTHER: BEADS & SPANGLES OF BASE METAL	5%	2%
120.	120.	33019031	ATTARS OF ALL KINDS IN FIXED OIL BASE	5%	2%
121.	121.	33074100	"AGARBATTI" & OTHR ODORIFEROUS PREPARATIONS WHICH OPERATE BY BURNING	5%	2%
122.	122.	33074900	OTHER ODORIFEROUS PREPARATIONS USED FOR DEODORIZING ROOM (EXCL AGARBATTI)	5%	2%
123.	123.	94015100	SEATS OF CANE, OSIER, BAMBOO / SIMILAR MATERIALS – OF BAMBOO OR RATTAN	5%	2%
124.	124	94015900	SEATS OF CANE, OSIER, BAMBOO / SIMILAR MATERIALS- OTHER	5%	2%
125.	125	94038100	FURNITURE OF BAMBOO OR RATTAN	5%	2%
126.	126.	94038900	OTHERS – FURNITURE OF OTHER MATERIALS, INCLUDING CANE, OSIER, BAMBOO OR SIMILAR MATERIALS	5%	2%
127.	127.	46021911	PALM LEAVES BASKET	5%	2%
128.	128.	46021919	PALM LEAF ITEMS OTHER THAN BASKETS	5%	2%
129.	129.	46021990	OTHERS - BASKETWORK,	5%	2%

			WICKERWORK AND OTHER ARTICLES, MADE DIRECTLY TO SHAPE FROM PLAINTING MATERIALS OR MADE UP FROM GOODS OF HEADING 4601; ARTICLES OF LOOFAH		
130.	130.	69111011	TABLEWARE OF BONE CHINA & SOFT PORCELAIN	5%	2%
131.	131.	69111019	TABLEWARE OF OTHER THAN BONE CHINA & SOFT PORCELAIN	5%	2%
132.	132.	69111021	KITCHENWARE OF BONE CHINA & SOFT PORCELAIN	5%	2%
133.	133.	69111029	KITCHENWARE OF OTHER THAN BONE CHINA & SOFT PORCELAIN	5%	2%
134.	134.	69119010	TOILET ARTICLES OF PORCELAIN CHINA	5%	2%
135.	135.	69119020	WATER FILTERS OF A CAPACITY NOT EXCEEDING 40 LITRES OF PORCELAIN	5%	2%
136.	136.	69119090	OTHER OF OTHER HOUSEHOLD & TOILET ARTICLES OF PORCELAIN	5%	2%
137.	137.	69120010	CERAMIC TABLEWARE OTHER THAN PORCELAIN OR CHINA	5%	2%
138.	138.	69120020	CERAMIC KITCHENWARE OTHER THAN PORCELAIN OR CHINA	5%	2%
139.	139.	69120030	TOILET ARTICLES OTHER THAN PORCELAIN / CHINA	5%	2%
140.	140.	69120040	CLAY ARTICLES AS TABLEWARE, KITCHENWARE ETC OTHER THAN PORCELAIN OR CHINA	5%	2%
141.	141.	69120090	OTHERS HOUSE HOLD ARTICLES OTHER THAN PORCELAIN OR CHINA	5%	2%
142.	142.	69131000	STATUETTES AND OTHER ORNAMENTAL CERAMIC ARTICLES OF PORCELAIN/CHINA	5%	2%
143.	143.	69139000	OTHER:STATUETTES AND OTHER ORNAMENTAL CERAMIC ARTICLES (EXCL OF PORCELAIN/CHINA)	5%	2%
144.	144.	69141000	OTHER CERAMIC ARTICLES OF PORCELAIN/CHINA	5%	2%
145.	145.	69149000	OTHER CERAMIC ARTICLES EXCL OF PORCELAIN/CHINA	5%	2%
146.	146.	-	GLASS OF HEADING 7003,7004/7005, BENT, EDGED WORKED ETC NOT FRAMED / FITTED WITH OTHER MATERIALS	5%	2%
147.	147.	70181010	BANGLES OF MATERIAL UNDER HDG 701810	5%	2%
148.	148.	70181020	BEADS OF MATERIAL UNDER HEADING 701810	5%	2%
149.	149.	70189010	GLASS STATUES OF OTHER ARTICLE OF HEADING 7018	5%	2%

150.	150.	34060010	CANDLES	5%	2%
151.	151.	48021010	HAND MADE PAPER	5%	2%
152.	152.	48021020	HAND-MADE PAPERBOARD	5%	2%
153.	153.	95051000	ARTICLES FOR CHRISTMAS FESTIVITIES	5%	2%
154.	154.	95059010	MAGICAL EQUIPMENTS	5%	2%
155.	155.	96089910	PEN HOLDERS, PENCIL HOLDERS AND SIMILAR HOLDERS	5%	2%
156.	156.	96020010	WORKED VEGETABLE CARVING MATERIAL AND ARTICLES THEREOF	5%	2%
157.	157.	73269099	ALL OTHER ARTICLES OF IRON/STEEL NES OTHER STEERING OR RUDDER EQUIPMENT FOR SHIPS AND BOATS, N.E.S.	2%	
158.	158.	871690	PARTS & ACCESSORIES OF VEHICLES OF HDG 8716	2%	
159.	159.	84729090	OTHERS(COIN-SORTNG & COUNTNG MCHN ETC)	2%	
				5% WEF 1.1.13 (VIDE PN NO. 42 DTD 31.12.2012)	
160.	160.	73182400	COTTERS & COTTER PINS, NON-THREADED	2%	
161.	161.	730722	THREADED ELBOWS, BENDS & SLEEVES OF STAINLESS STEEL	2%	
162.	162.	73259999	OTHER CAST ARTICLES OF IRON OR STEEL N.E.S	2%	
163.	163.	847290	OTHER:OTHR OFFICE MACHINES	2%	
164.	164.	392610	OTHER ARTICELES FOR OFFICE OR SCHOOL SUPPLIES CLASSIFIED AS STATIONARY OTHER THAN PINS, CLIPS AND WRITNG INSTRUMENTS	2%	
165.	165.	42021220	PLASTIC MOULDED SUITCASES	2%	
				5% W.E.F. 1.5.13 VIDE PN NO. 3 DTD 18.4.2013	
166.	166.	42021230	PLASTIC MOULDED BRIEF-CASES	2%	

167.	167.	42022210	HAND BAGS/SHOPPING BAGS OF ARTIFICIAL PLSTC MTRL	2%	
168.	168.	900311	FRAMES AND MOUNTINGS OF PLASTICS	2%	
169.	169.	3917	TUBES,PIPES & HOSES & FITTINGS THEREFOR (E.G.,JOINTS ELBOWS, FLANGES) OF PLASTICS	2%	
170.	170.	3922	BATHS,SHWR-BATHS, SINKS, WASH-BASINS,BIDETS, LVTRY PANS,SEATS & CVRS FLUSHING CISTERNS & SMLR SANITARY WARE OF PLSTCS	2%	
171.	171.	3924	TABLEWARE, KITCHENWARE, OTHER HOUSEHOLD ARTICLES AND HYGIENIC OR TOILET ARTICLES OF PLASTICS	2%	
172.	172.	3925	BUILDERS WARE OF PLASTICS N E S/INCLUDED	2%	
173.	173.	94037000	FURNITURE OF PLASTICS	2%	
174.	174.	5309	WOVEN FABRICS OF FLAX	2%	
175.	175.	701120	GLASS ENVELOPS FOR CATHODE-RAY TUBES	2%	
176.	176.	854011	CATHODE-RAY TV PICTURE TUBES,INCLUDNG VIDEO MONITOR-CATHODE-RAY TUBES-:COLOUR	2%	
				5% WEF 1.1.13 VIDE PN NO. 42 DTD 31.12.20 12)	
177.	177.	7010	CARBOYS,BOTLS,FLSKS,JARS ETC FOR CNVYANCE OR PCKNG OF GOODS; PRSRVNG JARS OF GLASS; STOPERS,LIDS & OTHR CLOSRS OF GLASS	2%	
178.	178.	42022230	JUTE HAND BAGS/SHOPPING BAGS.	2%	
179.	179.	53109020	DECORTE FABRICS OF JUTE	2%	
180.	180.	56072900	OTHER TWINE,ROPE ETC OF SISAL OR OTHER TEXTILE FIBRES OF THE GENUS AGAVE	2%	

				5% WEF 1.1.13 VIDE PN NO. 42 DTD 31.12.20 12)	
181.	181.	53089090	SISAL YARN (OTHER YARN )	2%	
				5% WEF 1.1.13 VIDE PN NO. 42 DTD 31.12.20 12)	
182.	182.	5603	NONWOVENS,W/N IMPREGNATED,COATED, COVRED/ LAMINATED	2%	
183.	183.	5407	TECHNICAL TEXTILES – WOVEN FABRICS OF SYNTHETIC FILAMENT YARN (33 CATEGORIES AS SPECIFIED IN POLICY CIRCULAR 42 OF 21.10.2011 FOR EXPORT W.E.F 1.4.2011)	2%	
184.	184.	56041000	RUBBER THREAD AND CORD,TEXTILE COVERED	2%	
185.	185.	560811	MADE UP FISHING NETS OF MAN- MADE TXTL MATRLS	2%	2% (W.E.F 1.5.13, VIDE P.N. 3 DTD 18.4.13)
186.	186.	94043010	SLEEPING BAGS FILLED WITH FEATHERS OR DOWN	2%	
187.	187.	94043090	OTHER SLEEPING BAGS FILLED WITH MATERIAL OTHER THAN FEATHER OR DOWN	2%	
188.	188.	63061200	TARPAULINS, AWNINGS & SUNBLINDS OF SYNTHETIC FIBRES	2%	
189.	189.	96121010	RIBBENS FOR COMPUTER PRINTER	2%	
190.	190.	63062200	TENTS OF SYNTHETIC FBRES	2%	
191.	191.	58079010	LABELS BADGES AND SIMILAR ARTICLES OF FELT OR NON- WOVEN	2%	
192.	192.	63063000	SAILS OF SYNTHETIC FIBRES	2%	

193.	193.	590310	TEXTILE FABRICS IMPREGNATED, COATED, COVERED/ LAMINATED WITH PVC EXCLUDING THOSE OF HDG NO 5902 WITH POLYVINYL CHLORIDE	2%	
				5% WEF 1.1.2013 VIDE PN NO. 42 DATED 31.12.20 12)	
194.	194.	3005	WADDING, GAUZE, BANDAGES AND SIMILAR ARTICLES (FOR EXAMPLE, DRESSINGS, ADHESIVE PLASTERS, POULTICES), IMPREGNATED OR COATED WITH PHARMACEUTICAL SUBSTANCES OR PUT UP IN FORMS OR PACKINGS FOR RETAIL SALE FOR MEDICAL, SURGICAL, DENTAL OR VETERINARY PURPOSES	2%	
195.	195.	59	IMPREGNATED, COATED, COVERED OR LAMINATED TEXTILE FABRICS; TEXTILE ARTICLES OF A KIND SUITABLE FOR INDUSTRIAL USE: ALL ITEMS COVERED UNDER THE CHAPTER.	2%	2% (ITC HS CODE 59029010 & 59029090)
GREEN TECHNOLOGY PRODUCTS					
196.	196.	84128030	WIND TURBINE/ENGINE, WIND MILL,	2%	
197.	197.	85023100	OTHER GENERATING SETS; WIND POWERED	2%	
198.	198.	87029020,	ELECTRICALLY OPERATED VEHICLES NOT ELSEWHERE INCLUDED OR SPECIFIED	2%	
199.	199.	87039010	OTHER ELECTRICALLY OPERATED VEHICLES OTHER THAN HDG OF 8702	2%	
200.	200.	87049012	ELECTRICALLY OPERATED VEHICLES – LORRIES AND TRUCKS	2%	
201.	201.	87119091	ELECTRICALLY OPERATED VEHICLES – MOTOR CYCLES/ MOPEDS	2%	
202.	202.	92	MUSICAL INSTRUMENTS; PARTS AND ACCESSORIES OF SUCH ARTICLES: ALL ITEMS COVERED UNDER THE CHAPTER.	2%	
203.	203.	91	CLOCKS AND WATCHES AND PARTS THEREOF: ALL ITEMS COVERED UNDER THE CHAPTER.	2%	2% (ONLY UNDER



					ITCHS 9102)
204.	204.	86	RAILWAY OR TRAMWAY LOCOMOTIVES, ROLLING-STOCK AND PARTS THEREOF; RAILWAY OR TRAMWAY TRACK FIXTURES AND FITTINGS AND PARTS THEREOF; MECHANICAL: ALL ITEMS COVERED UNDER THE CHAPTER.	2%	
205.	205.	9801	PROJECT GOODS, COVERED BY ITC HS CODE 9801	2%	
206.	206.	230400	OIL-CAKE & OTHR SOLID RESIDUE W/N GROUND/IN PELLETS FORM OBTAINED FROM SOYA-BEAN OIL EXTRCTN	2%	
207.	207.	2106	FOOD PREPERATIONS N.E.S.	2%	
208.	208.	42021910	TRAVEL GOODS (TRUNKS, SUITCASES , SPORTS BAG & OTHER SMLR ITM) OF LEATHER	2%	2%
209.	209.	42029100	OTHR ARTICLES WITH OUTER SURFACE OF LEATHER OR OF COMPOSITION LEATHER	2%	2%
210.	210.	64052000	OTHER FOOTWEAR WITH UPPERS OF TEXTILE MATERIALS	2%	2%
211.	211.	3605 0010	SAFETY MATCHES	2%	

**SR. NOS. 212 TO 271 ADDED – VIDE PN 30 DATED 12.1.2010 FOR EXPORTS MADE  
W.E.F.1.1.2010**

212.	212.	851762	MACHINE FOR RECEPTION, CONVERSION, AND REGENERATION OF VOICE, IMAGES OR OTHER DATA INCLUDING SWITHCHING AND ROUTING APPARATUS	2%	
213.	213.	85176210	PLCC EQUIPMENT	2%	2% (W.E.F 1.5.13, VIDE P.N. 3 DTD 18.4.13)
214.	214.	85176220	VOICE FREQUENCY TELEGRAPHY	2%	2% (W.E.F 1.5.13, VIDE P.N. 3 DTD 18.4.13)
215.	215.	85176230	MODEMS (MODULATORS- DEMODULATORS)	2%	2% (W.E.F 1.5.13,

					VIDE P.N. 3 DTD 18.4.13)
216.	216.	85176240	HGH BT RTE DIGTL SUBSCRIBR LN SYSTM(HDSL)	2%	2% (W.E.F 1.5.13, VIDE P.N. 3 DTD 18.4.13)
217.	217.	85176250	DIGITAL LOOP CARRIER SYSTEM (DLC)	2%	2% (W.E.F 1.5.13, VIDE P.N. 3 DTD 18.4.13)
218.	218.	85176260	SYNCHRONOUS DIGITAL HIERARCHY SYSTEM (SDH)	2%	2% (W.E.F 1.5.13, VIDE P.N. 3 DTD 18.4.13)
219.	219.	85176270	MULTIPLEXER, STATISTICAL MULTIPLEXER	2%	2% (W.E.F 1.5.13, VIDE P.N. 3 DTD 18.4.13)
220.	220.	851769	PARTS OF TELECOM TRANSMISSION EQUIPMENT	2%	
221.	221.	85176960	SET TOP BOX/SET TOP UNIT(STB/STU) FOR GAINING ACCESS TO INTERNET	5% VIDE PN NO. 42 DTD 31.12.20 12)	2% W.E.F.1.5. 13
222.	222.	85176910	ISDN SYSTEMS	2%	2% (W.E.F 1.5.13, VIDE P.N. 3 DTD 18.4.13)
223.	223.	85176920	ISDN TERMINAL ADAPTERS	2%	2% (W.E.F 1.5.13, VIDE P.N. 3 DTD

					18.4.13)
224.	224.	85176930	ROUTERS	2%	2% (W.E.F 1.5.13, VIDE P.N. 3 DTD 18.4.13)
225.	225.	85176950	SUBSCRIBER END EQUIPMENT	2%	2% (W.E.F 1.5.13, VIDE P.N. 3 DTD 18.4.13)
226.	226.	85176970	ATTACHMENTS FOR TELEPHONES	2%	2% (W.E.F 1.5.13, VIDE P.N. 3 DTD 18.4.13)
227.	227.	85176990	OTHR APARTUS, FOR CARRIER/DIGITAL LINE SYSTEM	2%	2% (W.E.F 1.5.13, VIDE P.N. 3 DTD 18.4.13)
228.	228.	85176990	GSM / CDMA AND UMTS REPEATERS / BOOSTERS OR 851769	2%	
229.	229.	852560	TRANSMISSION APPARATUS INCORPORATING RECEPTION APPARATUS	2%	
230.	230.	85256011	WALKIE TALKIE SET	2%	2% (W.E.F 1.5.13, VIDE P.N. 3 DTD 18.4.13)
231.	231.	85256012	MARINE RADIO COMMUNICATION EQUIPMENT	2%	2% (W.E.F 1.5.13, VIDE P.N. 3 DTD 18.4.13)
232.	232.	85256019	CORDLESS HANDSET	2%	2% (W.E.F 1.5.13, VIDE P.N. 3 DTD 18.4.13)

233.	233.	85256091	VSAT TERMINALS	2%	2% (W.E.F 1.5.13, VIDE P.N. 3 DTD 18.4.13)
234.	234.	85256092	OTHER SATELLITE COMMUNICATION EQUIPMENT	2%	2% (W.E.F 1.5.13, VIDE P.N. 3 DTD 18.4.13)
235.	235.	854420	CO-AXIAL CABLE AND OTHER CO- AXIAL ELECTRIC CONDUCTORS	2%	2%
236.	236.	0408	EGG POWDER	2%	
237.	237.	35021100	DRIED- EGG ALBUMIN	2%	
238.	238.	730791	FLANGES OF OTHER IRON AND STEEL	2%	2%
		73079110	OTHER, FLANGES: GALVANISED	5% W.E.F.1. 1.2013 VIDE PN NO. 42 DTD 31.12.201 2)	
239.	239.	73259100	GRINDING BALLS & SIMILAR ARTICLES FOR MILLS OF MALLEABLE CAST IRON	2%	2%
240.	240.	73259920	OTHER CAST ARTICLES OF ALLOY STEEL MALLEABLE	2%	
241.	241.	73259930	OTHER CAST ARTICLES OF STAINLESS STEEL MALLEABLE	2%	
242.	242.	4819	CARTONS, BOXES, CASES, BAGS AND OTHER PACKING CONTAINERS, OF PAPER, PAPERBOARD, CELLULOSE WADDING OR WEBS OF CELLULOSE FIBRES; BOX FILES, LETTER TRAYS, AND SIMILAR ARTICLES, OF PAPER OR PAPERBOARD OF A KIND USED IN OFFICES, SHOPS OR THE LIKE	2%	
243.	243.	39211100	CELLULAR OF POLYMERS OF STYRENE	2%	
244.	244.	39269099	OTHR ARTICLE OF PLASTIC NES	2%	
245.	245.	96151100	COMBS,HAIR SLIDES & LIKE OF HARD-RUBBER / PLASTICS	2%	

246.	246.	3303	PERFUMES AND TOILET WATERS	2%	
247.	247.	3304	BEAUTY OR MAKE-UP PREPARATIONS AND PREPARATIONS FOR THE CARE OF THE SKIN (OTHER THAN MEDICAMENTS), INCLUDING SUNSCREEN OR SUNTAN PREPARATIONS; MANICURE OR PEDICURE PREPARATIONS	2%	
248.	248.	3305	PREPARATIONS FOR USE ON THE HAIR	2%	
249.	249.	3306	PREPARATIONS FOR ORAL OR DENTAL HYGIENE, INCLUDING DENTURE FIXATIVE PASTES AND POWDERS; YARN USED TO CLEAN BETWEEN THE TEETH (DENTAL FLOSS), IN INDIVIDUAL RETAIL PACKAGES	2%	
250.	250.	3307	PRE-SHAVE, SHAVING OR AFTER-SHAVE PREPARATIONS, PERSONAL DEODORANTS, BATH PREPARATIONS, DEPILATORIES AND OTHER PERFUMERY, COSMETIC OR TOILET PREPARATIONS, NOT ELSEWHERE SPECIFIED OR INCLUDED, PREPARED ROOM DEODORISERS, WHETHER OR NOT PERFUMED OR HAVING DISINFECTANT PROPERTIES	2%	
251.	251.	69071010	VITRIFIED TILES, WHETHER POLISHED OR NOT	2%	
252.	252.	73071110	SPONGE IRON CAST FITTINGS	2%	
253.	253.	73071120	SG IRON CAST FITTINGS	2%	2%
254.	254.	73259992	DRAIN COVERS	2%	
255.	255.	73259993	PLATE & FRAME FOR SEWAGE WATER OR SIMILAR SYSTEM	2%	
256.	256.	73269030	DRAIN COVERS, PLATE & FRAMES FOR SEWAGES WATER OR SIMILAR SYSTEM	2%	
257.	257.	73259910	OTHER CAST ARTICLES OF IRON	2%	2%
258.	258.	74199990	OTHER: OTHER ARTICLES OF COPPER	2%	

259.	259.	87019010	AGRICULTURAL TRACTORS (OTHER TRACTORS OF ENGINE CAPACITY =<1800CC)	2%	
260.	260.	87149100	FRAMES, FORKS, AND PARTS THERE OF VEHICLES HDG 8711 TO 8713	2%	2% BONUS ONLY TO BICYCLE S
261.	261.	871492	WHEEL RIMS AND SPOKES VEHICLES HDG 8711 TO 8713	2%	2% BONUS ONLY TO BICYCLE S
262.	262.	871493	HUBS, OTHER THAN COASTER BRAKING HUBS AND HUB BRAKES, AND FREE-WHEEL SPROCKET- WHEELS VEHICLES HDG 8711 TO 8713	2%	2% BONUS ONLY TO BICYCLE S
263.	263.	87149400	BRAKES, INCLUDING COASTER BRAKING HUBS AND HUB BRAKES, AND PARTS THEREOF VEHICLES HDG 8711 TO 8713	2%	2% BONUS ONLY TO BICYCLE S
264.	264.	87149510	BICYCLE SADDLES	2%	2%
265.	265.	87149600	PEDALS AND CRANK-GEAR, AND PARTS THEREOF	2%	2%
266.	266.	87149910	BICYCLE CHAINS	2%	2%
267.	267.	87149920	BICYCLE WHEELS;	2%	2%
268.	268.	87149990	BICYCLE PARTS- MUDGUARD AND ITS PARTS, HANDLE AND ITS PARTS, CHAIN COVER, STAND, CARRIER, BELL, PUMP, MIRROR, DYNAMO LIGHTING SET AND FORKGUARD	2%	2%
269.	269.	8481	ITEMS OF A KIND USED ON BICYCLES: TAPS, COCKS, VALVES AND SIMILAR APPLIANCES FOR PIPES, BOILER SHELLS, TANKS, VATS OR THE LIKE, INCLUDING PRESSURE- REDUCING VALVES AND THERMOSTATICALLY CONTROLLED VALVES;	2%	2%
270.	270.	401150	NEW PNEUMATIC TYRES, OF RUBBER, OF A KIND USED ON BICYCLES;	2%	2%
271.	271.	40132000	INNER TUBES OF RUBBER, OF A KIND USED ON BICYCLES	2%	2%
<p>SR. NOS. 272 &amp; 273 ADDED – VIDE PN 46 DATED 26.2.2010 FOR EXPORTS MADE W.E.F.1.1.2010 ITC HS CODE 63026000 REVISED INTO TWO CODES 63026010 &amp; 63026090 VIDE P.NO. 109 DATED 3.5.2012 W.E.F. 20.5.10</p>					

272.	272.	630260 10	TOILET LINEN AND KITCHEN LINEN, OF TERRY TOWELING OR SIMILAR TERRY FABRIC, OF COTTON -HANDLOOM	2%	
273.	273.	63026090	TOILET LINEN AND KITCHEN LINEN, OF TERRY TOWELING OR SIMILAR TERRY FABRIC, OF COTTON -OTHER	2%	2% VIDE P.N 3 DATED 18.4.2013 , W.E.F.1.5. 13
274.	274.	63029900	TOILET LINEN AND KITCHEN LINEN, OF OTHER TEXTILE MATERIALS	2%	2% VIDE P.N 3 DATED 18.4.2013 , W.E.F.1.5. 13
SR. NOS. 275 TO 352ADDED – VIDE PN 2 DATED 23.8.2010 FOR EXPORTS MADE W.E.F.1.4.2010					
275.	275.	7305	OTHER TUBES & PIPES, (E.G.WELDED,RIVETED ETC) HAVNG CIRCLR CRS SCTN,THE EXTRNL DIAMETR OF WHCH EXCDS 406.4MM, OF IRON/STEEL	2%	
276.	276.	73051129	NON –GALVAN PIPE OF OTHER FOR OIL OR GAS LONGITUDINALLY SUBMERGED ARC WELDED	2%	2% W.E.F.1.1.20 13 (PN 42 DATED 31.12.2012)
277.	277.	73051929	OTHER LINE PIPE USED FOR OIL/GAS PIPELINES MADE OF NON GALVANISED BLACK PIPE OF OTHER	2%  5% W.E.F.1.1. 2013 (PN 42 DATED 31.12.201 2)	
278.	278.	8502	ELECTRC GENRTNG SETS & ROTARY CONVRTRS	2%	
279.	279.	7325	OTHER CAST ARTICLES OF IRON OR STEEL	2%	
280.	280.	72021100,	FERRO MANGANESE CONTAINING BY WEIGHT MORE THAN 2% OF CARBON,	2%	2%
281.	281.	72021900,	OTHER FERRO-MANGANESE,	2%	2%
282.	282.	72023000	FERRO-SILICO-MANGANESE	2%	2%
283.	283.	84749000	PARTS OF MACHINERIES OF HEADING 8474	2% 5%	

				W.E.F 05.06.201 2 (P.N. NO. 3 DTD 5.6.12)	
284.	284.	8461	MACHINE-TOOLS FOR PLANING, SHAPING, SLOTTING, BROACHING, GEAR CUTTING, GEAR GRINDING OR GEAR FINISHING, SAWING, CUTTING-OFF AND OTHER MACHINE TOOLS WORKING BY REMOVING METAL, OR CERMETS, NOT ELSEWHERE SPECIFIED OR INCLUDED	2%	
285.	285.	8414	AIR OR VACUUM PUMPS, AIR OR OTHER GAS COMPRESSORS AND FANS; VENTILATING OR RECYCLING HOODS INCORPORATING A FAN, WHETHER OR NOT FITTED WITH FILTERS	2%	
286.	286.	84143000	COMPRESSORS USED IN REFRIGERATING EQUIPMENT	2%	2% W.E.F.1.1.20 13 VIDE PN NO. 42 DTD 31.12.2012)
287.	287.	84148011	GAS COMPRESSORS OF A KIND USED IN AIR CONDITIONING	2%	2% W.E.F.1.1.20 13 VIDE PN NO. 42 DTD 31.12.2012)
288.	288.	7308	STRUCTURES (EXCLUDING PREFABRICATED BUILDINGS OF HEADING 9406) AND PARTS OF STRUCTURES (FOR EXAMPLE, BRIDGES AND BRIDGE-SECTIONS, LOCK-GATES, TOWERS, LATTICE MASTS, ROOFS, ROOFING FRAMEWORKS, DOORS AND WINDOWS AND THEIR FRAMES AND THRESHOLDS FOR DOORS, SHUTTERS, BALUSTRADES, PILLARS AND COLUMNS), OF IRON OR STEEL; PLATES, RODS, ANGLES, SHAPES, SECTIONS, TUBES AND THE LIKE, PREPARED FOR USE IN STRUCTURES OF IRON OR STEEL (THIS ENTRY INCLUDES TOWERS OF TRANSMISSION LINE AND SCAFFOLDING)	2%	



289.	289.	731100	CONTAINERS FOR COMPRESSED OR LIQUEFIED GAS, OF IRON OR STEEL	2%	
290.	290.	7303	TUBES, PIPES & HOLLOW PROFILES OF CAST IRON	2%	
291.	291.	73030030	SPUN PIPES OF CAST IRON	2%	
				5% W.E.F.1.1. 2013 VIDE PN NO. 42 DTD 31.12.201 2)	
292.	292.	852872	COLOUR TV SETS	2%	
293.	293.	8518	MICROPHONES AND STANDS THEREFOR; LOUDSPEAKERS, WHETHER OR NOT MOUNTED IN THEIR ENCLOSURES; HEADPHONES AND EARPHONES, WHETHER OR NOT COMBINED WITH A MICROPHONE, AND SETS CONSISTING OF A MICROPHONE AND ONE OR MORE LOUDSPEAKERS; AUDIO-FREQUENCY ELECTRIC AMPLIFIERS; ELECTRIC SOUND AMPLIFIER SETS	2%	2% VIDE P.N 3 DATED 18.4. 2013, W.E.F.1.5.13
294.	294.	8519	SOUND RECORDING OR REPRODUCING APPARATUS	2%	
295.	295.	852341	UNRECORDED OPTICAL MEDIA LIKE CD, DVD, TAPES	2%	
296.	296.	852349	OTHER OPTICAL MEDIA	2%	
297.	297.	85235100	SEMICONDUCTOR MEDIA SOLID STATE NON VOLATILE STORAGE DEVICES	2%	
298.	298.	852352	SMART CARDS	2%	
299.	299.	8541	DIODES, TRANSISTORS & SMLR SEMI-CONDUCTORS DEVICES ETC. W/N ASSMBLD IN MODULES/MADE UP INTO PNLS ETC MNTD PIEZO-ELCTRC CRYSTLS	2%	
300.	300.	8542	ELCTRNC INTEGRTD CIRCUITS	2%	
301.	301.	852910	AERIALS & AERIALS REFLECTORS OF ALL KINDS PARTS SUITABLE	2%	

			FOR USE THEREWITH		
302.	302.	854449	DATA CABLES, LAN CABLES, AND CATEGORY CABLES OTHR ELCTRC CNDCTRS FOR A VOLTAGE <=80 V	2%	
303.	303.	85043100	OTHR TRNSFORMERS HAVING A POWER HANDLING CAPACITY NOT EXCEEDING 1 KVA	2%	
304.	304.	85322500	OTHR FXD CAPACTRS DIELECTRC OF PAPER/PLSTCS	2%	
305.	305.	853229	OTHER: OTHER FIXED CAPACITORS	2%	
306.	306.	85331000	FXD CRBN RESISTORS, COMPOSITION/FILM TYPES	2%	
307.	307.	853340	OTHR VARIABLE RESISTORS, INCLUDING RHEOSTATS AND POTENTIOMETERS	2%	
308.	308.	85340000	PRINTED CIRCUITS	2%	
309.	309.	85364100	RELAYS FOR A VLTG NT EXCDG 60 V	2%	
310.	310.	85414020	LIGHT EMITTING DIODES (ELECTRO LUMINESCENT)	2%	
311.	311.	854150	OTHER SEMI-CONDUCTOR DEVICES	2%	
312.	312.	76141000	STRANDED WIRE, CABLES, PLAITED BANDS AND THE LIKE, OF ALUMINIUM, NOT ELECTRICALLY INSULATED- WITH STEEL CORE	2%	
313.	313.	76149000	STRANDED WIRE, CABLES, PLAITED BANDS AND THE LIKE, OF ALUMINIUM, NOT ELECTRICALLY INSULATED- OTHER	2%	
314.	314.	84714190	OTHER :OTHER AUTOMATIC DATA PROCESSING MACHINES	2%	
				5% W.E.F. 1.5.13 VIDE P.N.NO.3 DATED 18.4.2013	
315.	315.	84713090	OTHER: PORTABLE DIGITAL AUTOMATIC DATA PROCESSING MACHINES WEIGHING NOT MORE THAN 10 KG. CONSISTING OF AT LEAST A CPU, A KEYBOARD AND A	2%	

			DISPLAY.		
316.	316.	29061100	MENTHOL, (CYCLANIC, CYCLENIC OR CYCLOTERPENIC)	2%	
317.	317.	30039021	MENTHOL CRYSTAL BP/USP	2%	
318.	318.	33019011	FENNUGREEK OLEORESINS	2%	
319.	319.	33019012	GINGER OLEORESINS	2%	
320.	320.	33019014	TURMERIC OLEORESINS	2%	
321.	321.	33019016	CELERY SEED OLEORESINS	2%	
322.	322.	33019017	NUTMEG OLEORESINS	2%	
323.	323.	33019021	CLOVE OLEORESINS	2%	
324.	324.	33019022	CAPSICUM OLEORESINS	2%	
325.	325.	33019023	CORIANDER OLEORESINS	2%	
326.	326.	33019024	CUMIN OLEORESINS	2%	
327.	327.	33019025	FENNEL OLEORESINS	2%	
328.	328.	33019029	OLEORESINS OF SPICES NOT ELSEWHERE SPECIFIED	2%	
329.	329.	23050010,	OIL-CAKE & OIL-CAKE MEAL OF GROUND-NUT , EXPELLER VARIETY	2%	
330.	330.	23050020	OIL-CAKE & OIL-CAKE MEAL OF GROUND-NUT , SOLVENT EXTRACTED VARIETY(DEFATTED)	2%	
331.	331.	23069012,	OIL-CAKE & OIL-CAKE MEAL OF MUSTARD SEEDS	2%	
332.	332.	23069021	OIL-CAKE & OIL-CAKE MEAL OF MUSTARD SEEDS SOLVENT EXTRACTED (DEFATTED VARIETY)	2%	
333.	333.	230610	OIL-CAKE & OTHR RESDUS OF COTTON SEEDS	2%	
334.	334.	230641,	LOW ERUCIC ACID OF RAPE OR COLZA SEEDS	2%	
335.	335.	230649	OTHER RESIDUES OF RAPE OR COLZA SEEDS	2%	
336.	336.	29157050	DEHYDRATED CASTOR OIL FATTY ACID,	2%	
337.	337.	29242990	CASTOR OIL AMIDES,	2%	
338.	338.	29161950	ESTERS OF UNSATURATED ACYCLIC MONAACIDS N.E.S	2%	
339.	339.	29161990	RICINOLEIC ACID/ESTERS,	2%	
340.	340.	29157040	H.C.O FATTY ACID (INCLUDING 12 HYDROXY STEARIC ACID)	2%	
341.	341.	29171300	AZELAIC ACID, SEBACIC ACID THEIR SALTS AND EASTERS	2%	
342.	342.	0905	VANILLA	2%	

343.	343.	0906	CINNAMON & CINNAMON TREE FLOWERS	2%	
344.	344.	0907	CLOVES (WHOLE FRUIT,CLOVES & STEMS)	2%	
345.	345.	0908	NUTMEG, MACE & CARDAMOMS	2%	
346.	346.	0909	SEEDS OF ANISE, BADIAN, FENNEL, CORIANDER CUMIN, CARAWAY OR JUNIPER BERRIES	2%	
347.	347.	0910	GINGER, SAFFRON, TRUMERIC (CURCUMA), THYME BAY LEAVES, CURRY AND OTHER SPICES	2%	
348.	348.	40070010	VULCANISED RUBBER THREAD (NOT COVERED )	2%	
349.	349.	85176100	BASE STATIONS	2%	
				5% W.E.F. 1.5.13 VIDE P.N.NO.3 DATED 18.4.2013	
350.	350.	84729090	PAPER PUNCHES	2%	
351.	351.	22029090	PACKAGED COCONUT TENDER WATER (I.E. TENDER COCONUT WATER IN CONSUMER PACKS)	2%	
352.	352.	44029010	COCONUT SHELL WORKED	2%	

SR. NOS. 353TO 355 ADDED – VIDE PN 06 DATED 30.8.2010 FOR EXPORTS MADE W.E.F.1.4.2010					
353.	353.	4107	LEATHER FURTHER PREPARED AFTER TANNING/ CRUSTING, INCLUDING PARCEMENT-DRESSED LEATHER OF BOVINE (INCLUDING BUFFALO) OR EQUINE ANIMALS, WITHOUT HAIR ON, WHETHER OR NOT SPLIT (OTHER THAN LEATHER OF HEADING 4114).	2%	
354.	354.	41120000	LEATHER FURTHER PREPARED AFTER TANNING / CRUSTING, INCLUDING PARCEMENT-DRESSED LEATHER OF SHEEP/LAMB WITHOUT WOOL ON, WHETHER OR NOT SPLIT (OTHER THAN LEATHER OF HEADING 4114).	2%	
355.	355.	4113	LEATHER FURTHER PREPARED AFTER TANNING CRUSTING, INCLUDING PARCEMENT-DRESSED LEATHER OF OTHER ANIMALS, WITH OUTER WOOL/ HAIR ON,	2%	

			WHETHER OR NOT SPLIT (OTHER THAN LEATHER OF HEADING 4114).		
SL.NO. 356TO 387 VIDE PN 33 DATED 15.2.2011 FOR EXPORTS MADE WITH EFFECT FROM 1.1.2011					
356.	356.	4114	CHAMOIS (INCLUDING COMBINATION CHAMOIS) LEATHER; PATENT LEATHER AND PATENT LAMINATED LEATHER ; METALLISED LEATHER	2%	
357.	357.	29420015	DANES SALT OF D(-) PHENYL GLYCINE	2%	2% W.E.F.1.5.13 VIDE P.N 3 DATED 18.4.2013
358.	358.	85366990	PLUGS AND SOCKETS: OTHER: OF OTHER MATERIALS	2%	
359.	359.	59112000	TEXTILE PRODUCTS AND ARTICLES, FOR TECHNICAL USES, SPECIFIED IN NOTE 7 OF THIS CHAPTER 59: BOLTING CLOTH, W/N MADE UP OUT OF THE ABOVE ENTRY, ONLY 'INDUSTRIAL SYNTHETIC FOAMING FABRIC' WITH ITC HS CODE INDICATED IN COLUMN 3 IS ELIGIBLE FOR THE BENEFIT.	2%	2% W.E.F.1.1.20 13  (PN 42 DATED 31.12.2012) 'INDUSTRI AL SYNTHETIC FOAMING FABRIC OF MULTILAY ER & SINGLE LAYER MADE OF POLYESTER & POLYAMID E MONOFILA MENT YARN, SPIRAL LINKED CANVAS FOR PAPER MACHINE DRYER FABRIC IS ELIGIBLE FOR BONUS BENEFIT
360.	360.	59113290	TEXTILE PRODUCTS AND ARTICLES, FOR TECHNICAL USES,	2%	

			SPECIFIED IN NOTE 7 TO THIS CHAPTER 59: OTHERS: WEIGHING 650 G/M2 OR MORE OUT OF THE ABOVE ENTRY, ONLY 'INDUSTRIAL SYNTHETIC FOAMING FABRIC' WITH ITC HS CODE INDICATED IN COLUMN 3 IS ELIGIBLE FOR THE BENEFIT.		
361.	361.	74082190	COPPER WIRE: OF COPPER ALLOYS: OF COPPER-ZINC BASE ALLOYS (BRASS WIRE): OTHER	2%	2% (FOR BRASS WIRE ONLY) W.E.F.5.6.2012 12 VIDE P.N.3 DATED 5.6.2012
362.	362.	74081910	COPPER WIRE: OF REFINED COPPER: OTHER: COPPER WELD WIRE	2%	
363.	363.	39206290	OTHER PLATES, SHEETS, FILM, FOIL AND STRIP, OF PLASTICS, NON-CELLULAR AND NOT-REINFORCED, LAMINATED, SUPPORTED OR SIMILARLY COMBINED WITH OTHER MATERIALS: OF POLYETHYLENE TEREPHTHALATE: OTHER	2% 5% W.E.F. 1.5.13 VIDE P.N.NO.3 DATED 18.4.2013	
364.	364.	32041790	PIGMENTS AND PREPARATIONS BASED THEREON: OTHER	2%	
365.	365.	48239090	OTHER ARTICLES OF PAPERBOARD	2%	
366.	366.	73201011	LEAF SPRING: FOR MOTOR VEHICLES	2%	
367.	367.	73201012	LEAF SPRING: FOR RAILWAYS AND TRAMWAYS	2%	
368.	368.	73201020	LEAF SPRING: LEAVES FOR SPRINGS	2%	
369.	369.	850511	PERMANENT MAGNETS AND ARTICLES INTENDED TO BECOME PERMANENT MAGNETS AFTER MAGNETISATION: OF METAL	2%	
370.	370.	85059000	PERMANENT MAGNETS AND ARTICLES INTENDED TO BECOME PERMANENT MAGNETS AFTER MAGNETISATION: OTHER, INCLUDING PARTS	2%	

371.	371.	81052020	COBALT UNWROUGHT	2%	
372.	372.	28332990	SULPHATES: OTHER  OUT OF THE ABOVE ENTRY, ONLY 'COBALT SULPHATE' WITH ITC HS CODE INDICATED IN COLUMN 3 IS ELIGIBLE FOR THE BENEFIT.	2%  5% W.E.F. 1.5.13 VIDE P.N.NO.3 DATED 18.4.2013	2%
373.	373.	28220010	COBALT OXIDES	2%	2% W.E.F.5.6.2012 VIDE P.N.3 DATED 5.6.2012
374.	374.	28259020	CADMIUM OXIDE	2%	
375.	375.	28352690	OTHER PHOSPHATES OF CALCIUM: OTHER  OUT OF THE ABOVE ENTRY, ONLY 'OTHER CALCIUM PHOSPHATE' WITH ITC HS CODE INDICATED IN COLUMN 3 IS ELIGIBLE FOR THE BENEFIT.	2%	
376.	376.	75011000	NICKEL MATTES	2%	
377.	377.	84779000	MACHINERY FOR WORKING RUBBER OR PLASTICS OR FOR THE MANUFACTURE OF PRODUCTS FROM THESE MATERIALS, NOT SPECIFIED OR INCLUDED ELSEWHERE IN THIS CHAPTER 84: PARTS THEREOF	2%	
378.	378.	39232100	SACKS AND BAGS (INCLUDING CONES): OF POLYMERS OF ETHYLENE	2%	2%
379.	379.	73069019	ERW PRECISION TUBES: OTHER	2%	
380.	380.	72024100	FERRO-CHROMIUM: CONTAINING BY WEIGHT MORE THAN 4% OF CARBON	2%	2% W.E.F.5.6.2012 VIDE P.N.3 DATED 5.6.2012
381.	381.	72024900	FERRO-CHROMIUM: OTHER	2%	2%
382.	382.	54024600	OTHER YARN, SINGLE, UNTWISTED OR WITH A TWIST NOT EXCEEDING	2%	

			50 TURNS PER METRE: OTHER, OF POLYESTERS, PARTIALLY ORIENTED		
383.	383.	55032000	SYNTHETIC STAPLE FIBRES, NOT CARDED, COMBED OR OTHERWISE PROCESSED FOR SPINNING: OF POLYESTERS	2%	
384.	384.	84772000	EXTRUDERS	2%	
385.	385.	63014000, 63022200, 63023200, 63024040, 63025300, 63029300, 63031200, 63039200, 63041930, 63049300, 63053200, 63053300, 63061200, 63062200, 63064000, 63071020, 63079013.	CHAPTER 63 – OTHER MADE UP TEXTILE ARTICLES; SETS; WORN CLOTHING AND WORN TEXTILE ARTICLES; RAGS.  IN RESPECT OF THESE ENTRIES, ONLY MAN MADE / SYNTHETIC ITEMS AS COVERED BY THE 17 ITC HS CODES INDICATED IN COLUMN 3 WOULD BE ELIGIBLE FOR THE BENEFITS.	2%	
386.	386.	0501	HUMAN HAIR, UNWORKED, WHETHER OR NOT WASHED OR SCOURED; WASTE OF HUMAN HAIR.	2%	
387.	387.	6703	HUMAN HAIR, DRESSED, THINNED, BLEACHED OR OTHERWISE WORKED; WOOL OR OTHER ANIMAL HAIR OR OTHER TEXTILE MATERIALS, PREPARED FOR USE IN MAKING WIGS OR THE LIKE.	2%	

**NEW HANDICRAFT PRODUCTS**

NOTE: THE FPS BENEFITS ON EXPORTS OF ALL ITEMS INCLUDED HERE UNDER SHALL BE ADMISSIBLE ONLY FOR 'HANDICRAFT PRODUCTS'.

EXPORT OF ITEMS USED FOR COOKING AND DINING PURPOSES ARE NOT 'HANDICRAFT' ITEMS. ACCORDINGLY, ALL SUCH ITEMS INCLUDING THOSE FALLING IN THE 'TABLEWARE' / 'KITCHENWARE' CATEGORY SHALL NOT BE ENTITLED FOR FPS BENEFITS IN THIS SUB-TABLE.

THE DC (HANDICRAFT) SHALL CERTIFY THAT THE EXPORTED PRODUCT IS A HANDICRAFT PRODUCT, IF ANY DOUBT ARISES ON THIS ISSUE.

SL 388 TO 428 WILL BE ADMISSIBLE ONLY IF ITEM IS HANDICRAFT.

		ITC HS CODE	DESCRIPTION		
388.	388.	73239190	OTHER HANDICRAFT OF IRON	5%	2%
389.	389.	73239490	OTHER HANDICRAFT OF IRON AND STEEL, ENAMELLED	5%	2%



390.	390.	74181031	OTHERS HANDICRAFTS OF EPNS	5%	2%
391.	391.	63049190	OTHERS -OTHER FURNISHING ARTICLES,KNITD/CROCHETED-	5%	2%
392.	392.		HAND EMBROIDERED PHOTO FRAMES & HAND EMBROIDERED BOX	5%	2%
393.	393.	71131110	JEWELLERY WITH FILIGREE WORK- OF SILVER W/N PLAED OR COATED WITH OTHER PRECIOUS METAL	5%	2%
394.	394.	392640	STATUETTS & OTHER ORNAMENTAL ARTICLES : BANGLES	5%	2%
395.	395.	58043000	HAND MADE LACE	5%	2%
396.	396.	58081090	BRAIDS, IN PCS OTHER THAN OF COTTON	5%	2%
397.	397.	65050090	OTHER HEADGEAR, HATS, KNITTED/CROCHETED MADE UP FROM LACES ETC W/N LINED/TRIMMED	5%	2%
398.	398.	97030020	ORIGINAL SCULPTURES AND STATUARY, IN STONE	5%	2%
399.	399.	97030090	ORIGINAL SCULPTURES AND STATUARY, OTHER MATRLS	5%	2%
400.	400.	97011010	MADHUBANI PAINTINGS(ON TXTLS)	5%	2%
401.	401.	97011020	KALAMKARI PAINTINGS(ON TXTLS)	5%	2%
402.	402.	97011030	RAJASTHANI PAINTINGS(ON TXTLES)	5%	2%
403.	403.	97011090	OTHERS-PAINTINGS,DRAWINGS & PASTELS	5%	2%
404.	404.	96019020	WRKD MOTHER OF PEARL & ARTCLS THEROF	5%	2%
405.	405.	96019030	WRKD BONE(EXCL WHALE BONE)& ARTCLS THROF	5%	2%
406.	406.	96019040	WORKED HORN, CORAL AND OTHER ANIMAL CARVING MATERIAL THEREOF	5%	2%
407.	407.	96019090	OTHR UNDER HDNG 9601	5%	2%
408.	408.	83061000	BELLS GONGS AND THE LIKE	5%	2%
409.	409.	83062190	OTHER ORNMNT PLTED WITH PRCS METAL – OTHER THAN STATUETTES AND TROPHIES	5%	2%
410.	410.	83062990	OTHERS – OTHER STATUETTES AND ORNAMENTS –	5%	2%
411.	411.	44209090	OTHERS-WOOD MARQUETRY & INLAID WOOD; CASKETS & CASES FOR CULTRY & OTHR SIMILAR ARTICLES OF WOOD	5%	2%
412.	412.	94039000	PARTS OF FURNITURES OF HEADING 9403	5%	2%

413.	413.	4601	PLAITS AND SIMILAR PRODUCTS OF PLAITING MATERIALS, WHETHER OR NOT ASSEMBLED INTO STRIPS; PLAITING MATERIALS, PLAITS AND SIMILAR PRODUCTS OF PLAITING MATERIALS, BOUND TOGETHER IN PARALLEL STRANDS OR WOVEN, IN SHEET FORM, WHETHER OR NOT BEING FINISHED ARTICLES (FOR EXAMPLE, MATS, MATTING, SCREENS)	5%	2%
414.	414.	66020000	WALKING STICKS SEAT STICKS WHIPS RIDING CROPS AND THE LIKE	5%	2%
415.	415.	48239018	PRODUCTS CONSISTING OF SHEETS OF PAPER OR PAPER BOARD, IMPREGNATED, COATED OR COVERED WITH PLASTICS (INCLUDING THERMOSET RESINS OR MIXTURES THEREOF OR CHEMICAL FORMULATIONS CONTAINING MELAMINE, PHENOL OR UREA FORMALDEHYDE WITH OR WITHOUT CURING AGENTS OR CATALYSTS), COMPRESSED TOGETHER IN ONE OR MORE OPERATIONS	5%	2%
416.	416.	670290	ARTIFICIAL FLOWERS ETC OF MATERIALS OTHER THAN PLASTIC	5%	2%
417.	417.	94053000	LGHTNG SETS OF A KIND USD FR CHRISTMS TREE	5%	2%
418.	418.	96031000	BROOMS & BRUSHES,CONSTNG OF TWIGS/OTHR VGTBL MTRLS BOUND TOGTHR, WTH/WHT HNDLS	5%	2%
419.	419.	97019092	OTHER RESTAURANT DECORATION OF PLASTICS	5%	2%
420.	420.	97020000	ORIGINAL ENGRAVING PRINTS & LITHOGRAPHS	5%	2%
421.	421.	96140000	SMOKNG PIPES(INCL PIPE BOWLS)& CIGAR/ CIGARETTE HLDRS,& PRTS THEREOF INCLUDING COCONUT HOOKAH	5%	2%
422.	422.	70200090	GLASS ARTWARE / HANDICRAFTS	5%	2%
423.	423.	73259930	OTHER CAST ARTICLE OTHER CAST ARTICLE STAINLESS STEEL MALLEABLE (HANDICRAFT ARTWARE OF STAINLESS STEEL)	5%	2%
424.	424.	76169990	OTHERS ARTICLES OF ALUMINIUM N.E.S	5%	2%
425.	425.	83063000	PHOTOGRPH,PICTURE/SMLR FRAMES,MIRRORS	5%	2%

426.	426.	83062910	OTHER STATUETTES	5%	2%
427.	427.	93070000	SWORDS,CUTLASSES,BAYONETS,L ANCES & SMLR ARMS & PRTS THROF & SCABBARDS & SHEATHS	5%	2%
428.	428.	-	OTHER HAND-DECORATED MANUFACTURED ARTICLES	5%	2%
SR. NO 429 TO 449 ADDED BY PN 30 DATED 12.1.2010 FOR EXPORTS MADE W.E.F. 1.1.2010					
429.	429.	871200	BICYCLES AND OTHER CYCLES (INCLUDING DELIVERY TRI- CYCLES), NOT MOTORISED	5%	
430.	430.	843290	PARTS OF AGRCLTRL & HORTCULTRL MACHINERY	5%	
431.	431.	8452	SEWING MACHINES, OTHER THAN BOOK-SEWING MACHINES OF HEADING 8440; FURNITURE, BASES AND COVERS SPECIALLY DESIGNED FOR SEWING MACHINES; SEWING MACHINE NEEDLES	5%	
432.	432.	8201	HAND TOOLS, THE FOLLOWING: SPADES, SHOVELS, MATTOCKS, PICKS, HOES, FORKS AND RAKES; AXES, BILL HOOKS AND SIMILAR HEWING TOOLS; SECATEURS AND PRUNERS OF ANY KIND; SCYTHES, SICKLES, HAY KNIVES, HEDGE SHEARS, TIMBER WEDGES AND OTHER TOOLS OF A KIND USED IN AGRICULTURE, HORTICULTURE OR FORESTRY	5%	
433.	433.	8202	HAND SAWS; BLADES FOR SAWS OF ALL KINDS (INCLUDING SLITTING, SLOTTING OR TOOTHLESS SAW BLADES)	5%	
434.	434.	8203	FILES, RASPS, PLIERS (INCLUDING CUTTING PLIERS), PINCERS, TWEEZERS, METAL CUTTING SHEARS, PIPE-CUTTERS, BOLT CROPPERS, PERFORATING PUNCHES AND SIMILAR HAND TOOLS	5%	
435.	435.	8204	HAND-OPERATED SPANNERS AND WRENCHES (INCLUDING TORQUE METER WRENCHES BUT NOT INCLUDING TAP WRENCHES); INTERCHANGEABLE SPANNER SOCKETS, WITH OR WITHOUT HANDLES	5%	

436.	436.	8205	HAND TOOLS (INCLUDING GLAZIERS DIAMONDS), NOT ELSEWHERE SPECIFIED OR INCLUDED; BLOW LAMPS; VICES; CLAMPS AND THE LIKE, OTHER THAN ACCESSORIES FOR AND PARTS OF, MACHINE TOOLS; ANVILS; PORTABLE FORGES; HAND-OR PEDAL-OPERATED GRINDING WHEELS WITH FRAMEWORKS	5%	
437.	437.	8206	TOOLS OF TWO OR MORE OF THE HEADINGS 8202 TO 8205, PUT UP IN SETS FOR RETAIL SALE	5%	
438.	438.	8413	PUMPS FOR LIQUIDS, WHETHER OR NOT FITTED WITH A MEASURING DEVICE; LIQUID ELEVATORS	5%	
439.	439.	73181500	OTHER SCREWS AND BOLTS, WHETHER OR NOT WITH THEIR NUTS OR WASHERS,	5%	
440.	440.	73181600	NUTS, THREADED	5%	2%
441.	441.	73181900	OTHER: THREADED ARTICLES	5%	
442.	442.	73182200	OTHER WASHERS	5%	
443.	443.	73182300	RIVETS, NON-THREADED	5%	
444.	444.	84729010	STAPLING MACHINES (STAPLERS)	5%	2% W.E.F.5.6. 2012 VIDE P.N.3 DATED 5.6.2012
445.	445.	73170091	OTHER : OTHER THAN IN STRIPS AND DRAWING PINS	5%	
446.	446.	83052000	STAPLES IN STRIPS	5%	2% W.E.F.5.6. 2012 VIDE P.N.3 DATED 5.6.2012
447.	447.	83059090	STAPLES OTHER THAN IN STRIPS	5%	
448.	448.	84689000	PARTS OF MACHINERY AND APPARATUS FOR SOLDERING, BRAZING OR WELDING	5%	
449.	449.	85159000	PARTS OF BRAZING OR SOLDERING OR WELDING MACHINES AND APPARATUS	5%	

SL NO. 450 & 451 ADDED VIDE P.N. NO. 33 DATED 15.02.2011 FOR EXPORT MADE W.E.F. 1.1.2011

450.	450.	04081100	EGG YOLKS: DRIED	5%	
451.	451.	04089100	OTHER: DRIED OF BIRD EGGS	5%	

SL. NO.452 TO 578 VIDE PN 80 DT 13.10.2011 FOR EXPORTS MADE W.E.F 1.4.2011					
452.	452.	85446030	RUBBER INSULATED CONDUCTORS FOR VOLTAGE EXCEEDING 1000 V	2%	
453.	453.	85446090	OTHER INSULATED CONDUCTORS FOR VOLTAGE EXCEEDING 1000 V	2%	
454.	454.	72085110	PLATES OF FLAT-ROLD PRODUCTS NOT IN COILS OF THICKNESS EXCEEDING 10 MM HOT-ROLD PICKLED.	2%	
455.	455.	72085120	UNIVERSAL PLATES OF FLAT-ROLD PRODUCTS NOT IN COILS OF THICKNESS EXCEEDING 10 MM HOT-ROLD PICKLED	2%	
456.	456.	72085210	PLATES OF FLAT-ROLD PRODUCTS, NOT IN COILS OF THICKNESS OF 4.75MM OR MORE BUT NOT >=10MM NOT FURTHER WORKED THAN HOT ROLD PICKLED	2%	
457.	457.	72085220	UNIVERSAL PLATES OF FLAT-ROLD PRODUCTS, NOT IN COILS THCKNS >=4.75 MM BUT <=10 MM NOT FURTHER WORKED THAN HOT ROLD PICKLED	2%	
458.	458.	8476	VENDING MACHINES	2%	2% VIDE P.N 3 DATED 18.4.2013 , W.E.F.1.5.13
459.	459.	83024110	FITTINGS FOR DOORS AND WINDOWS OF BASE METAL	2%	
				5%VIDE P.N 3 DATED 18.4.2013 , W.E.F.1.5. 13	
460.	460.	83024200	OTHER FITTINGS ETC SUITABLE FOR FURNITURE	2%	
				5%VIDE P.N 3 DATED 18.4.2013 , W.E.F.1.5. 13	
461.	461.	831000	SIGN PLATES, NAME PLATES, ADDRESS PLATES AND SIMILAR & SIMILAR PLATES, NUMBERS, LETTERS, SYMBOLS, OF BASE METAL EXCLUDING OF HEADING	2%	

			NO.9405.		
462.	462.	84425020	LITHOGRAPHIC PLATES	2%	
				5%VIDE P.N 3 DATED 18.4.2013 , W.E.F.1.5. 13	
463.	463.	90289010	PARTS AND ACCESSORIES OF ELECTRICITY METER	2%	
464.	464.	84051010	PRODUCER GAS OR WATER GAS GENERATORS	2%	
465.	465.	84059000	PARTS OF PRODUCER OR WATER GAS GENERATORS	2%	
466.	466.	850440	STATIC CONVERTERS	2%	
467.	467.	85177010	PARTS OF POPULATED, LOADED OR STUFFED PRINTED CIRCUIT BOARDS	2%	2% VIDE P.N 3 DATED 18.4.2013 , W.E.F.1.5.13
468.	468.	84717090	OTHERS – STORAGE UNITS	2%	
469.	469.	851770	PARTS OF MOBILE HANDSETS (PARTS OTHER THAN HANDSETS)	2%	
470.	470.	851769	OTHER : PARTS OF TELECOM TRANSMISSION EQUIPMENT	2%	
471.	471.	85171110	PUSH BUTTON TYPE- LINE TELEPHONE SETS WITH CORDLESS HANDSETS	2%	
				5%VIDE P.N 3 DATED 18.4.2013 , W.E.F.1.5. 13	
472.	472.	85195000	TELEPHONE ANSWERING MACHINES	2%	
473.	473.	854411	WINDING WIRE OF COPPER	2%	
474.	474.	854442	OTHER ELECTRIC CONDUCTORS, FOR A VOLTAGE NOT EXCEEDING 1000 V : FITTED WITH CONNECTORS	2%	
475.	475.	854470	OPTICAL FIBRE CABLES	2%	
476.	476.	74130000	STANDARD WIRE, CABLES, PLATED BANDS, AND THE LIKE, OF COPPER, NOT ELECTRICALLY INSULATED	2%	
477.	477.	850680	OTHER PRIMARY CELLS & PRIMARY BATTERIES	2%	
478.	478.	29157030	GLYCERYL MONOSTEARATE	2%	

479.	479.	29157090	OTHER: PALMITIC ACID, STEARIC ACID & THEIR SALTS & ESTERS	2%	
480.	480.	283620	DISODIUM CARBONATE(SODA ASH)	2%	2% W.E.F.5.6.20 12 VIDE P.N.3 DATED 5.6.2012
				5% VIDE P.N 3 DATED 18.4.2013 , W.E.F.1.5. 13	
481.	481.	3910	SILICONES IN PRIMARY FORMS	2%	
482.	482.	391000	SILICONES IN PRIMARY FORMS	5% VIDE PN NO. 42 DTD 31.12.201 2)	
483.	483.	39123911	ETHYL CELLULOSE NON-PLASTICIZED	2%	
484.	484.	29420016	D(-) PARA HYDROXYL DANE SALT	2%	2% VIDE P.N 3 DATED 18.4.2013 , W.E.F.1.5312
485.	485.	29420090	OTHERS : D(-) ALPHA PHENYL GLYCINE BASE	2%	
486.	486.	29163990	OTHER UNSTRD ACYCLIC MONOCRBOXYLC ACDS, CYCLIC MONOCRBOXYLC ACDS, THR ANHYDRDS, HLDS, PEROXIDES AND PEROXYACDS; THR HL	2%	2% VIDE P.N 3 DATED 18.4.2013 , W.E.F.1.5.13
487.	487.	29420023	D(-) PHENYL GLYCIN CHLORIDE HCL (DPGCH)	2%	2% VIDE P.N 3 DATED 18.4.2013 , W.E.F.1.5.13
488.	488.	CHAPTER 07	EDIBLE VEGETABLES (EXCLUDING ONIONS) ALL ITEMS COVERED UNDER CHAPTER 07 (EXCEPT ONION COVERED UNDER CODES 0703 AND 0712)	2%	
489.	489.	29232010	LECITHINS	2%	
490.	490.	29231000	CHOLINE AND ITS SALTS	2%	
491.	491.	292219	OTHER OXYGEN FUNCTION AMINO COMPOUND	2%	
				5% VIDE P.N 3	

				DATED 18.4.2013 , W.E.F. 1.5.13	
492.	492.	29333919	OTHER DERIVATIVES OF PYRADINE	2%	
493.	493.	30042099	OTHER MEDICAMENT CONTAINING OTHER ANTIBIOTIC AND PUT UP FOR RETAIL SALE	2%	
494.	494.	30033900	OTHER MEDICAMENTS CONTAINING HORMONES OR OTHER PRODUCT OF HEADING 2937 BUT NOT CONTAINING ANTIBIOTIC.	2%	
495.	495.	29419090	OTHER ANTIBIOTICS: OTHER	2%	
496.	496.	30042019	OTHER CEPHALOSPORINS & THEIR DERIVATIVES	2%	
497.	497.	30032000	MEDICAMENTS CONT. OTHER ANTIBIOTICS	2%	
498.	498.	29411030	AMOXYCYLLIN & ITS SALTS	2%	
499.	499.	30039090	OTHER MEDICAMENTS NOT PUT UP IN MEASURED DOSES OR IN PACKING	2%	
500.	500.	30041030	AMOXYCYLLIN IN CAPSULES, INJECTIONS ETC.	2%	
501.	501.	30049029	OTHER ANTHELMINTICS DRUGS; ANTIAMOEBIC AND OTHER ANTIPROTOZOAL / ANTIFUNGAL DRUGS	2%	
502.	502.	30049079	OTHER ANTIHYPERTENSIVE DRUGS	2%	
503.	503.	30049034	OMEPRAZOLE AND LANSOPRAZOLE	2%	
504.	504.	30022029	OTHER MIXED VACCINE	2%	
505.	505.	30049011	MEDICAMENTS OF AYURVEDIC SYSTEM PUT UP FOR RETAIL SALE	2%	
506.	506.	29420090	OTHERS - BULK DRUGS/APIs INCLUDING LORATADINE,	2%	
507.	507.	30066020	CHEMICAL CONTRACEPTIVE BASE ON OTHER PRODUCTS OF HEADING 2937	2%	
508.	508.	54023300	POLYESTERS TEXTURED YARN	2%	
509.	509.	54024700	YARN OF OTHER POLYESTER , SINGLE UNTWSTD/A TWIST<=50 TURNS PER MTR	2%	
510.	510.	39076010	POLY (ETHYLENE TEREPHTHALATE): HAVING AN INTRINSIC VISCOSITY OF LESS THAN 0.64 DL/G	2%	
511.	511.	54031010	VISCOSE RAYON TYRE YARN – 1233 DECITEX.	2%	



512.	512.	54031020	VISCOSE RAYON TYRE YARN-1833 DECITEX.	2%	
				5%VIDE P.N 3 DATED 18.4.2013 , W.E.F.1.5. 13	
513.	513.	54031090	OTHER VISCOSE RAYON FILAMENT TYPE YARN	2%	
514.	514.	52094200	DENIM	2%	
515.	515.	52114200	DENIM OF YARNS OF DIFFERENT COLOUR OF MIXED COTTON FABRICS WEIGHING >200 G/M2	2%	
516.	516.	60011010	LONG PILE FABRICS OF COTTON KNITTED OR CROCHETED	2%	
517.	517.	60012100	LOOPED PILE FABRICS OF COTTON, KNITTED OR CROCHETED	2%	
518.	518.	60019100	PILE KNITTED OR CROCHETED FABRICS, OF COTTON, NES	2%	
519.	519.	60032000	KNITTED OR CROCHETED FABRICS OF COTTON, OF A WIDTH NOT EXCEEDING 30 CM OTHER THAN THOSE OF HEADING 6001 OR 6002	2%	
520.	520.	60052100	UNBLEACHED OR BLEACHED COTTON WARP KNIT FABRICS, OTHER THAN TOSE OF HDG 6001 TO 6004	2%	
521.	521.	60052200	WARP KNIT FABRICS OF COTTON, DYED OTHER THAN TOSE OF HDG 6001 TO 6004	2%	
522.	522.	60052300	WARP KNIT FABRICS OF COTTON YARNS OF DIFFERENT COLOURS OTHER THAN TOSE OF HDG 6001 TO 6004	2%	
523.	523.	60052400	WARP KNIT FABRICS OF COTTON, PRINTED OTHER THAN TOSE OF HDG 6001 TO 6004	2%	
524.	524.	60062100	OTHER KNITTED OR CROCHETED FABRICS OF COTTON UNBLEACHED OR BLEACHED	2%	
525.	525.	60062200	OTHER KNITTED OR CROCHETED FABRICS OF COTTON, DYED	2%	
526.	526.	60062300	OTHER KNITTED OR CROCHETED FABRICS OF COTTON YARN OF DIFFERENT COLOURS	2%	
527.	527.	60062400	PRINTED COTTON FABRICS, KNITTED OR CROCHETED	2%	
528.	528.	55143011	WOVEN FABRICS OF POLYESTER STAPLE FIBERS PLAIN WEAVE YARN OF DIFFERENT COLOURS	2%	

529.	529.	55143013	OTHER WOVEN FABRICS OF POLYSTER STAPLE FIBRE OF YARN OF DIFFERENT COLOURS	2%	
530.	530.	55143019	OTHER WOVEN FABRICS OF OTHER SYNTHETIC STAPLE FIBERS, YARN OF DIFFERENT COLOURS	2%	
531.	531.	58071010	WOVEN LABELS BADGES & THE LIKE: OF COTTON	2%	
532.	532.	58071020	WOVEN LABEL BADGES ETC : OF MAN-MADE FIBRE	2%	
533.	533.	40040000	WASTE, PARINGS AND SCRAP OF RUBBER (OTHER THAN HARD RUBBER) AND POWDERS AND GRANULES OBTAINED THEREFROM	2%	
534.	534.	6401	WATERPROOF FOOTWEAR WITH OUTER SOLES AND UPPERS OF RUBBER OR OF PLASTICS, THE UPPERS OF WHICH ARE NEITHER FIXED TO THE SOLE NOR ASSEMBLED BY STITCHING, RIVETING, NAILING, SCREWING, PLUGGING OR SIMILAR PROCESSES	2%	
535.	535.	6402	OTHER FOOTWEAR WITH OUTER SOLES AND UPPERS OF RUBBER OR PLASTICS	2%	
536.	536.	39231020	WATCH BOX JEWELLERY BOX AND SIMILAR CONTAINER OF PLASTICS	2%	W.E.F.5.6. 2012 VIDE P.N.3 DATED 5.6.2012
				5%	
537.	537.	42022910	HANDBAGS OF OTHER MATERIALS EXCLUDING WICKER WORK OR BASKET WORK	2%	W.E.F.5.6. 2012 VIDE P.N.3 DATED 5.6.2012
				5%	
538.	538.	42023110	JEWELLERY BOX – WITH OUTER SURFACE OF LEATHER OR OF COMPOSITION LEATHER – ARTICLES OF A KIND NORMALLY CARRIED IN THE POCKET OR IN THE HANDBAG	2%	W.E.F.5.6. 2012 VIDE P.N.3 DATED 5.6.2012
				5%	
539.	539.	42023910	JEWELLERY BOX – WITH OUTER SURFACE OF OTHER MATERIAL-	2%	
				5%	

			ARTICLES OF A KIND NORMALLY CARRIED IN THE POCKET OR IN THE HANDBAG	W.E.F.5.6.2012 VIDE P.N.3 DATED 5.6.2012	
540.	540.	58050010	HAND WOVEN TAPESTRIES HAND MADE OR NEEDLE WORKED BY HAND, OF COTTON – EMBROIDERY	2% 5% W.E.F.5.6.2012 VIDE P.N.3 DATED 5.6.2012	
541.	541.	58101000	EMBROIDERY IN THE PIECE, IN STRIPS OR IN MOTIFS – EMBROIDERY WITHOUT VISIBLE GROUND	2% 5% W.E.F.5.6.2012 VIDE P.N.3 DATED 5.6.2012	
542.	542.	58109210	EMBROIDERY BADGES, MOTIFS AND THE LIKE	2% 5% W.E.F.5.6.2012 VIDE P.N.3 DATED 5.6.2012	
543.	543.	58110010	KANTHA – EMBROIDERY	2% 5% W.E.F.5.6.2012 VIDE P.N.3 DATED 5.6.2012	
544.	544.	58110020	QUILT WADDING – EMBROIDERY	2% 5% W.E.F.5.6.2012 VIDE P.N.3 DATED 5.6.2012	
545.	545.	61043100	JACKETS AND BLAZERS OF WOOL OR FINE ANIMAL HAIR – KNITTED OR CROCHETTED	2% 5% W.E.F.5.6.2012 VIDE	

				P.N.3 DATED 5.6.2012	
546.	546.	61171020	SHAWLS, SCARVES, MUFFLERS MANTILLAS, VEILS AND THE LIKE OF WOOL	2% 5% W.E.F.5.6. 2012 VIDE P.N.3 DATED 5.6.2012	
547.	547.	64061010	EMBROIDERED UPPERS OF TEXTILES MATERIALS	2% 5% W.E.F.5.6. 2012 VIDE P.N.3 DATED 5.6.2012	
548.	548.	67010010	FEATHERS DUSTERS	2% 5% W.E.F.5.6. 2012 VIDE P.N.3 DATED 5.6.2012	
549.	549.	68159990	OTHERS-OTHER ARTICLES OF STONES/OTHER MINRLS SUBSTANCES	2% 5% W.E.F.5.6. 2012 VIDE P.N.3 DATED 5.6.2012	
550.	550.	70099200	OTHER GLASS MIRRORS, FRAMED	2% 5% W.E.F.5.6. 2012 VIDE P.N.3 DATED 5.6.2012	
551.	551.	70134900	OTHER GLASSWARE FOR TBL/ KTCHN PURPOSE, OTHER THAN OF GLASS CERAMICS(EXCL GOODS OF HDG NO. NO 7010/7018)	2% 5% W.E.F.5.6. 2012 VIDE P.N.3 DATED 5.6.2012	

552.	552.	70181090	OTHERS – GLASS BEADS, IMTN PERLS, IMTN PRCS STONES / SEMI PRCS STONES & SMLR GLSS SMALL WARES	2%	
				5% W.E.F.5.6. 2012 VIDE P.N.3 DATED 5.6.2012	
553.	553.	70189010	GLASS STATUE OF OTHER ARTICLE OF HDG 7018	2%	
				5% W.E.F.5.6. 2012 VIDE P.N.3 DATED 5.6.2012	
554.	554.	70200011	GLOBES FOR LAMPS & LANTERNS	2%	
				5% W.E.F.5.6. 2012 VIDE P.N.3 DATED 5.6.2012	
555.	555.	70200029	OTHER GLS CHIMENEYS	2%	
				5% W.E.F.5.6. 2012 VIDE P.N.3 DATED 5.6.2012	
556.	556.	92029000	OTHER STRING MUSICAL INSTRUMENTS	2%	
				5% W.E.F.5.6. 2012 VIDE P.N.3 DATED 5.6.2012	
557.	557.	92059010	FLUTES	2%	
				5% W.E.F.5.6. 2012 VIDE P.N.3 DATED 5.6.2012	
558.	558.	92059090	OTHERA: OTHERS WIND MUSICAL INSTRUMENTS	2%	
				5% W.E.F.5.6. 2012	

				VIDE P.N.3 DATED 5.6.2012	
559.	559.	92060000	PERCUSSION MUSICAL INSTRUMENTS (E.G. DRUMS, XYLOPHONES, CYMBOLS, CASTENETS, MARACAS)	2%	
				5% W.E.F.5.6. 2012 VIDE P.N.3 DATED 5.6.2012	
560.	560.	94051010	HANGNG LAMPS COMPLETE FITNGS	2%	
				5% W.E.F.5.6. 2012 VIDE P.N.3 DATED 5.6.2012	
561.	561.	94055010	HURRICANE LANTERNS	2%	
				5% W.E.F.5.6. 2012 VIDE P.N.3 DATED 5.6.2012	
562.	562.	97050090	OTHERS-COLECTNS & COLLECTRS PIECES OF ZOOLOGICAL, BOTANICAL, MINERALOGICL, ANATOMICL, HISTORICAL, ARCHAEOLOGICL, ETHNOGRAPHIC/NUMSMATC INTERST	2%	
				5% W.E.F.5.6. 2012 VIDE P.N.3 DATED 5.6.2012	
563.	563.	70051010	TINTED NON WIRED GLASS HAVING ABSORBENT REFLECTIVE / NON-REFLECTIVE LAYER	2%	
564.	564.	70051090	OTHER – NON WIRED GLASS HAVING AN ABSORBENT, REFLECTIVE / NON REFLECTIVE LAYER	2%	
565.	565.	70071100	TOUGHENED/TEMPERED SAFETY GLASS OF SIZE AND SHAPE SUITABLE FOR INCORPORATION IN VEHICLES, AIRCRAFT, SPACECRAFT OR VESSELS	2%	
566.	566.	70071900	OTHER TOUGHENED/TEMPERED SAFETY GLASS	2%	
567.	567.	70072190	OTHER LAMINATED SAFETY GLASS	2%	

			OF SIZE AND SHAPE SUITABLE FOR INCORPORATION IN VEHICLES, AIRCRAFT, SPACECRAFT OR VESSELS		
568.	568.	70080010	DOUBLE WALLED GLAZED GLASS	2%	
569.	569.	70080020	MULTIPLE WALLED GLAZED GLASS	2%	
570.	570.	70091090	OTHER REAR VIEW MIRROR FOR VEHICLES	2%	
571.	571.	61161000	GLOVES MITTENS & MITTS IMPREGNATED COTD/COVRD WITH PLASTIC/RUBBER, KNITTED/CROCHETED	2%	2% VIDE P.N 3 DATED 18.4.2013 , W.E.F.1.5.13
572.	572.	62160090	GLOVE, MITTER & MITTS OF OTHER TEXTILE MATERIALS-OTHER THAN COTTON	2%	
573.	573.	40169200	ERASERS	2%	
574.	574.	82141010	PAPER KNIVES, LETTER OPENERS, ERASING KNIVES, PENCIL SHARPENERS	2%	
575.	575.	321590	OTHER INKS	2%	
576.	576.	4819	CARTONS, BOXES, CASES, BAGS AND OTHER PACKING CONTAINERS, OF PAPER, PAPERBOARD, CELLULOSE WADDING OR WEBS OF CELLULOSE FIBRES; BOX FILES, LETTER TRAYS, AND SIMILAR ARTICLES, OF PAPER OR PAPERBOARD OF A KIND USED IN OFFICES, SHOPS OR THE LIKE	2%	
577.	577.	4821	PAPER OR PAPERBOARD LABELS OF ALL KIND W/N PRINTED	2%	
578.	578.	63049250	TERRY TOWELS	2%	

SL NO. 579 TO 675 ADDED VIDE P.N. NO. 3 DATED 05.06.2012

579.	579.	29051690 29141990	2-OCTANOL	2%	
580.	580.	28241010	LITHARGE	2%	
581.	581.	28170010	ZINC OXIDE	2%	
582.	582.	25010090	OTHER -INDUSTRIAL SALT	2%	
583.	583.	5810	EMBROIDERY IN THE PIECE, IN STRIPS OR IN MOTIFS	2%	
584.	584.	73141200	WOVEN CLOTH OF ENDLESS BANDS FOR MACHINERY, OF STAINLESS STEEL	2%	2% VIDE P.N 3 DATED 18.4.2013 , W.E.F.1.5.13

585.	585.	28220020	COBALT HYDROXIDE	2%	
586.	586.	60062400	PRINTED 100% COTTON KNITTED OR CROCHETED FABRICS	2%	
587.	587.	60063100	KNITTED OR CROCHETED FABRICS OF SYNTHETIC FIBERS UNBLECHED AND BLECHED	2%	
588.	588.	60063200	KNITTED OR CROCHETED FABRICS OF SYNTHETIC FIBERS DYED	2%	
589.	589.	60064100	KNITTED OR CROCHETED FABRICS OF ARTIFICIAL FIBRES UNBLECHED AND BLECHED	2%	
590.	590.	60064200	KNITTED OR CROCHETED FABRICS OF ARTIFICIAL FIBRES DYED	2%	
591.	591.	60064300	KNITTED OR CROCHETED FABRICS OF ARTIFICIAL FIBRES OF YARN OF DIFFERENT COLOURS	2%	
592.	592.	5212	OTHER WOVEN COTTON FABRICS	2%	
593.	593.	63039100	CURTAINS AND INTERIOR BLINDS OF COTTON NOT KNITTED OR CROCHETED.	2%	
594.	594.	63039200	CURTAINS AND INTERIOR BLINDS OF SYNTHETIC FIBRE NOT KNITTED OR CROCHETED.	2%	
595.	595.	63039990	CURTAINS AND INTERIOR BLINDS OF OTHER TEXTILES MATERIALS (NOT OF COTTON OR SYNTHETIC FIBRE) NOT KNITTED OR CROCHETED.	2%	
596.	596.	63049290	OTHER : FURNISHING ARTICLES OF COTTON NOT KNITTED OR CROCHETED.	2%	
597.	597.	63071090	OTHER FLOOR CLOTHES, DISH CLOTHES, DUSTERS AND SIMILAR CLEANING CLOTHES	2%	
598.	598.	30066010	CHEMICAL CONTRACEPTIVE BASED ON HORMONES	2%	
599.	599.	84713090	TABLET PC	2%	
600.	600.	84733020	MOTHERBOARDS	2%	
601.	601.	69022020	HIGH ALUMINA BRICKS AND SHAPES	2%	
602.	602.	84219900	OTHER : AUTOMOBILE EXHAUST CATALYST	2%	
603.	603.	38151290	OTHERS:REACTION INITIATORS, REACTION ACCELERATORS & CATALYTIC ( PREPARATIONS WITH PRECIOUS METAL OR PRECIOUS METAL COMPOUNDS AS THE ACTIVE SUBSTANCES	2%	
604.	604.	38151900	OTHER SUPPORTED CATALYSTS	2%	
605.	605.	84213920	AIR PURIFIERS OR CLEANERS	2%	



606.	606.	30049024	SECNIDAZOLE	2%	
607.	607.	29332910	TINIDAZOLE	2%	
608.	608.	29332920	METRONIDAZOLE/ METRONIDAZOLE BENZOATE	2%	
609.	609.	29241900	OTHER : ACYCLIC AMIDES (INCLUDING ACYCLIC CARBAMATES) & THEIR DERIVATIVES ; SALT THEIR OF	2% 5% VIDE P.N 3 DATED 18.4.2013 , W.E.F.1.5. 13	
610.	610.	40082190	OTHER: PLATES/SHEETS/STRIPS OF NON CELLULAR RUBBERS	2% 5% VIDE P.N 3 DATED 18.4.2013 , W.E.F.1.5. 13	
611. *	611.	940490	OTHERS : QUILTS, COMFORTERS, PILLOWS, CUSHIONS, PILLOW FILLERS, DUVET FILLERS	2%	
612.	612.	94049099	HANDMADE POUFFES/ ARTICLES OF BEDDING,CUSHIONS ETC	2%	2% W.E.F.1.1.20 13  VIDE PN NO. 42 DTD 31.12.2012
613.	613.	30039033	CALCIUM SENNOSIDE TABLETS	2%	
614.	614.	30042049	OTHER:TETRACYCLINE	2%	
615.	615.	30049033	CIMEDIDINE, RANTIDINE, NIZATIDINE AND ROXATIDINE	2%	
616.	616.	30049039	OTHER: ANTIHISTAMINICS DRUGS, ANTA ACIDS PREPARATIONS, ANTIULCER DRUGS, ANTIEMITICS AND OTHER GASTROINTESTINAL DRUGS N.E.S.	2%	
617.	617.	30049063	IBUPROFEN WITH OR WITHOUT PARACETAMOL OR OTHER COMPOUNDS	2%	
618.	618.	30049065	INDOMETHACIN CAPSULES / TABLETS	2%	
619.	619.	30049074	METOPROLOL , PROPRANOLOL, ATENOLOL AND LABETALOL DRUGS	2%	

620.	620.	73239420	UTENSILS OF IRON ( OTHER THAN CAST IRON) OR STEEL, ENAMELLED	2%	
621.	621.	73239490	OTHER HOUSEHOLD ARTICLES OF IRON N.E.S. (OTHER THAN CAST IRON)OR STEEL,ENAMELLED	2%	
622.	622.	82119390	OTHER KNIVES HAVING OTHER THAN FIXED BLADES	2%	
623.	623.	82149090	OTHER ARTICLES OF CUTLERY N.E.S.	2%	
624.	624.	82151000	SETS OF ASSORTED ARTICLES CONTAINING ONE ARTICLE PLATED WITH PRECIOUS METAL	2%	
625.	625.	39076020	POLY (ETHYLENE TEREPHTHALATE):HAVING AN INTRINSIC VISCOSITY OF NOT LESS THAN 0.64 DL/G AND NOT GREATER THAN 0.72 DL/G	2%	
626.	626.	73182100	SPRING WASHERS & OTHER LOCK WASHERS, NON-THREADED	2%	
627.	627.	84433290	OTHER: PRINTING MACHINERY USED FOR PRINTING	2%	
628.	628.	84799090	OTHER:PARTS OF MACHINES AND MECHANICAL APPLIANCES UNDER HDG 8479	2%	
629.	629.	96138090	OTHER: OTHER LIGHTERS	2%	
630.	630.	70181020	GLASS CHATONS/MACHINE CUT GLASS CHATONS FITTED WITH CUPS	2%	
631.	631.	830241	OTHER MOUNTINGS FITTINGS & SIMILAR ARTICLES SUITABLE FOR BUILDINGS	2%	
632.	632.	94032010	OTHER STEEL FURNITURE	2%	
633.	633.	62149060	SHAWLS, MUFFLERS AND LIKE OF MAN MADE FIBRES	2%	
634.	634.	28254000	NICKEL OXIDE AND HYDROXIDE	2%	
635.	635.	28332400	NICKEL SULPHATE	2%	
				5% VIDE P.N 3 DATED 18.4.2013 , W.E.F.1.5.13	
636.	636.	28369990	OTHER: CARBONATE	2%	
637.	637.	87083000	OTHER – BRAKES AND SERVO BRAKES AND PART THEREOF	2%	
638.	638.	73251000	ARTICLES OF NON MALLEABLE OF CAST IRON	2%	
639.	639.	7613	ALUMINIUM CONTAINERS FOR	2%	

			COMPRESSED OR LIQUEFIED GAS		
640.	640.	84099112	PISTON	2%	
641.	641.	84099113	PISTON RING	2%	
642.	642.	63021010	BED LINEN, KNTD/CRCHTD OF COTTON	2%	
643.	643.	63024030	TABLE LINEN OF COTN, KNTD/CROCHTD	2%	
644.	644.	63029100	TOILET LINEN AND KITCHEN LINEN OF COTTON (EXCL OF TERRY FABRICS, FLOOR CLOTHS)	2%	
645.	645.	63041910	BED SHEETS & BED COVERS OF COTTON	2%	2% W.E.F. 1.1.2013 TUFTED BEDSHEETS AND BED COVERS, OF COTTON EXCLUDIN G THOSE OF HEADING 9404 (PN 42 DATED 31.12.2012)
646.	646.	63049220	NAPKINS OF COTN, NOT KNTD/CRCHTD	2%	
647.	647.	63049230	PILLOW CASE & PILLOW SLIP OF COTN, NT KNTD/CRCHTD	2%	
648.	648.	63049240	TABLE CLOTH & COVER OF COTN, NT KNTD/CRCHTD	2%	
649.	649.	63049260	TOWEL OTHER THAN TERRY TOWEL OF COTN, NT KND/CRCHT	2%	
650.	650.	63049280	CUSHION COVERS OF COTN, NOT KTNTD/CRCHTD	2%	
651.	651.	63071010	FLOOR CLOTH, DISH CLOTHS, DUSTERS	2%	
652.	652.	63079020	OTHER: MADE UPS ARTCLS OF COTTON	2%	
653.	653.	33019013	OLEORESIN PEPPER	2%	
654.	654.	33012935	PEPPER OIL	2%	
655.	655.	520831	WOVEN COTTON FABRICS CONTAINING >=85% BY WT OF COTTON DYED PLAIN WEAVE WEIGNG<=100 G/M2	2%	
656.	656.	520832	WOVEN COTTON FABRICS CONTAINING>=85% BY WT OF COTTTON DYED,PLAIN WEAVE WEIGHNG >=100 G/M2	2%	
657.	657.	520931	WOVEN DYED PLAIN WEAVE	2%	

			COTTON FABRICS CONTNG => 85 % BY WT OF COTN WEGHNG MORE THAN 200 GM PER SQM		
658.	658.	520932	WOVEN DYED 3/4 THREAD TWILL INCLDNG CROSS TWILL COTTON FABRICS CONTNG => 85 % BY WT OF COTN WEIGHING>200 GM PER SQM	2%	
659.	659.	2401	UNMANUFACTURED TOBACCO; TOBACCO REFUSE	2%	
660.	660.	73239990	OTHER HOUSEHOLD UTENSILS AND ITS PARTS N.E.S.-	2%	
661.	661.	73239390	OTHER: TABLE KITCHEN ACCESSORIES MADE OF STAINLESS STEEL-	2%	
662.	662.	73045910	TUBES/PIPES ETC OF CIRCULAR CROSS SECTION OUTER DIA UPTO 114.3 MM,NT CLD RLD	2%	
663.	663.	73064000	OTHER,WELDED,OF CIRCULAR CROSS SECTION OF STAINLESS STEEL TUBES/PIPES	2%	
664.	664.	560750	TWINE,CORDAGE, ROPES,CABLES OF OTHER SYNTHETIC FIBER	2%	
665.	665.	56090090	OTHER ARTICLES OF YARN, STRIP OR THE LIKE OF HEADING 5404 OR 5405, TWINE, CORDAGE, ROPE OR CABLES, NOT ELSEWHERE SPECIFIED OR INCLUDED	2%	2% VIDE P.N 3DATED 18.4.2013 , W.E.F.1.5.13
666.	666.	56081900	OTHER MADE UP FISHING NETS OF MAN MADE TEXTILE MATERIALS	2%	2% VIDE P.N 3DATED 18.4.2013 , W.E.F.1.5.13
667.	667.	36050090	OTHER: MATCHES OTHER THAN PYROTECHNIC ARTICLES OF HDG 3604 EXCLUDING SAFETY MATCHES	5%	
668.	668.	62141020	SHAWLS, SCARVES AND THE LIKE OF SILK OR SILK WASTE (EXCEEDING 60 CM)	5%	
669.	669.	62142010	SHAWLS OF WOOL OR FINE ANIMAL	5%	
670.	670.	61171010	SHAWLS/SCARF/MUFFLERS/MANTILLAS /VEILS AND THE LIKE OF SILK	5%	
671.	671.	61171040	SHAWLS, SCARF, MUFFLERS, MANTILLAS & THE LIKE OF MANMADE FIBER	5%	
672.	672.	120740	SESAMUM SEEDS	2%	
673.	673.	13023220	GUAR GUM REFINED SPLIT	2%	
674.	674.	13023230	GUAR GUM TREATED AND	2%	

			PULVARIZED		
675.	675.	09042110 09042219	RED CHILLY / DRIED CRUSHED OR GROUNDED OF GENUS CAPSICUM OR IN POWDER FORM	2%	

SL NO. 676 TO 775 ADDED VIDE P.N. NO. 42 DATED 31.12.2012

676.	676.	520841	COTN FABRICS CONTNG >=85% BY WT OF COTN PLAIN WEAVE, WEIGHING NOT MORE THAN 100 GM PER SQM OF YARN OF DIFFERENT COLOURS	2%	
677.	677.	520842	COTN FABRICS CONTNG >=85% BY WT OF COTN PLAIN WEAVE, WEIGHING MORE THAN 100 GM PER SQM	2%	
678.	678.	72112950	OTHER: STRIPS OF IRON OR STEEL, FLAT ROLLED	2%	
679.	679.	82073000	TOOLS FOR PRESSING, STAMPING AND PUNCHING	2%	
680.	680.	82074090	TOOLS FOR TAPPING OR THREADING : OTHERS	2%	
681.	681.	84501100	FULLY AUTOMATIC WASHING MACHINES	2%	
682.	682.	84512100	DRYING MACHINES: EACH OF A DRY LINEN CAPACITY NOT EXCEEDING 10 KG.	2%	
683.	683.	72269952	HOOPS AND STRIPS: COLD ROLLED	2%	
684.	684.	85030090	PARTS OF ELECTRIC MOTOR: OTHER	2%	
685.	685.	85452000	ELECTRODES: CARBON BRUSHES	2%	
686.	686.	73158900	OTHER: CHAIN AND PARTS THEREOF, OF IRON OR STEEL	2%	
687.	687.	56074900	OTHER TWINE CORDAGE, ROPES AND CABLES OF POLYETHYLENE OR POLYPROPYLENE	2%	
688.	688.	180690	CHOCOLATE AND OTHER FOOD PREPARATIONS CONTAINING COCOA: OTHER	2%	
689.	689.	170490	SUGAR CONFECTIONERY (INCLUDING WHITE CHOCOLATE), NOT CONTAINING COCOA : OTHER	2%	
690.	690.	82159900	SPOONS, FORKS, LADLES, SKIMMERS, CAKE-SERVES, FISH-KNIVES, BUTTER-KNIVES, SUGAR TONGS AND SIMILAR OR TABLEWARE : OTHER (NOT IN SETS)	2%	
691.	691.	630221	OTHER BED LINEN, PRINTED: OF COTTON	2%	

692.	692.	85043100	OTHER TRANSFORMERS HAVING A POWER CAPACITY NOT EXCEEDING 1 KVA	2%	
693.	693.	85042100	ELECTRICAL TRANSFORMERS: LIQUID DIELECTRIC TRANSFORMERS HAVING A POWER CAPACITY NOT EXCEEDING 650 KVA	2%	
694.	694.	85042200	ELECTRICAL TRANSFORMERS: LIQUID DIELECTRIC TRANSFORMERS HAVING A POWER HANDLING CAPACITY EXCEEDING 650 KVA BUT NOT EXCEEDING 10000 KVA	2%	
695.	695.	850423	ELECTRICAL TRANSFORMERS HAVING A POWER HANDLING CAPACITY EXCEEDING 10000 KVA	2%	
696.	696.	851711	LINE TELEPHONE SETS WITH CORDLESS HANDSETS	2%	
697.	697.	85171890	OTHER APPARATUS FOR THE TRANSMISSION OR RECEPTION OF VOICE, IMAGES OR OTHER DATA, INCLUDING APPARATUS FOR COMMUNICATION IN A WIRED OR WIRELESS NETWORK (SUCH AS A LOCAL OR WIDE AREA NETWORK), OTHER THAN TRANSMISSION OR RECEPTION APPARATUS OF HEADING 8443, 8525, 8527 OR 8528.	2% 5% VIDE P.N 3 DATED 18.4.201 3, W.E.F.1 .5.13	
698.	698.	847690	VENDING MACHINES AND PARTS THEREOF	2%	2% VIDE P.N 3 DATED 18.4.2013 , W.E.F.1.5.13
699.	699.	52115120	FURNISHING FABRICS (EXCLUDING PILE & CHENNILE FABRICS)	2%	
700.	700.	58013711	VELVET	2%	
701.	701.	580136	CHENNILE FABRICS OF MAN-MADE FIBRES	2%	
702.	702.	63041990	OTHER BEDSHEETS AND BED COVERS	2%	
703.	703.	30049041	CYCLOPHOSPHAMIDE - LIFE SAVING DRUGS (ANTI CANCER DRUG)	2%	
704.	704.	30049042	METHOTREXATE, 5-FLUOROURACIL (5-FU) AND FTORAFUR - ANTI CANCER DRUGS - LIFE SAVING DRUG	2%	
705.	705.	30049043	BINCRISTINE AND VIMBLASTINE - ANTI CANCER DRUGS.	2%	

706.	706.	30049045	ETOPOSIDE - LIFE SAVING DRUG (ANTI CANCER DRUG)	2%	
707.	707.	30049046	ACTINOMYCIN D-DACTINOMYCIN AND DOXORUBICIN - LIFE SAVING DRUG (ANTI CANCER DRUG)	2%	
708.	708.	30049047	L-ASPARAGINASE, CISPLATIN AND CARBOPLATIN I64- LIFE SAVING DRUG (ANTI CANCER DRUG)	2%	
709.	709.	30049048	TAMOXIFEN - LIFE SAVING DRUG (ANTI CANCER DRUG)	2%	
710.	710.	72022100	FERRO SILICON CONTAINING BY WEIGHT MORE THAN 55% OF SILICON	2%	
711.	711.	3823	INDUSTRIAL MONOCARBOXYLIC FATTY ACIDS; ACID OILS FROM REFINING; INDUSTRIAL FATTY ALCOHOLS	2%	
712.	712.	2916	UNSATURATED ACYCLIC MONOCARBOXYLIC ACIDS, CYCLIC MONOCARBOXYLIC ACIDS, THEIR ANHYDRIDES, HALIDES, PEROXIDES AND PEROXYACIDS; THEIR HALOGENATED, SULPHONATED, NITRATED OR NITROSATED DERIVATIVES	2%	
713.	713.	29419020	CEPHALEXIN & IT'S SALTS	2%	
714.	714.	29420011	CEFADROXIL & ITS SALTS	2%	
715.	715.	29419011	RIFAMPICIN	2%	
716.	716.	29051410	ETHAMBUTOL, ETHAMBUTOL HCL	2%	
717.	717.	29242960	PYRAZINAMIDE (PYRAZINE CARBOXAMIDE)	2%	
718.	718.	36020010	INDUSTRIAL EXPLOSIVES	2%	
719.	719.	36030020	DETONATING FUSES	2%	
720.	720.	36030031	PERCUSSION & DETONATING CAPS NON-ORDNANCE	2%	
721.	721.	36030051	ELECTRIC DETONATORS CONTAINING EXPLOSIVES ELECTRICALLY IGNITED, NON-ORDNANCE	2%	
722.	722.	61171090	OTHER: SHAWLS, SCARVES, MUFFLERS, MANTILLAS, VEILS AND THE LIKE OF SILK/WOOL/COTTON/MAN-MADE FIBRE	2%	
723.	723.	62149090	OTHER: SHAWLS, SCARVES, MUFFLERS, MANTILLAS VEILS AND THE LIKE	2%	

724.	724.	61099090	OTHER: T-SHIRTS, SINGLET AND OTHER VESTS KNITTED OR CROCHETED OF COTTON/SYNTHETIC FIBRES/ARTIFICIAL FIBRES/SILK/WOOL OR FINE ANIMAL HAIR	2%	
725.	725.	62114990	OTHER: TEXTILE MADE UPS - T SHIRT, CARDIGANS 'WOVEN' HAND PRINTED OR HAND DYE PRINTED MADE OF 'BLENDS" OF SILK/WOOL/FINE ANIMAL HAIR.	2%	
726.	726.	30049082	OTHER ANTIEPILEPTIC DRUGS	2%	
727.	727.	30049094	THEOPHULLINE, AMINOPHYLLINE AND OTHER BRONCHO DILATORS	2%	
728.	728.	32041759	OTHER PIGMENT BLUE	2%	
729.	729.	38021000	COCONUT SHELL BASEDACTIVATED CARBON	2%	
730.	730.	48026210	DRAWING PAPER : IN SHEETS WITH ONE SIDE NOT EXCEEDING 435 MM AND THE OTHER SIDE NOT EXCEEDING 297 MM IN THE UNFOLDED STATE	2%	
731.	731.	520843	COTN FABRICS CONTNG>85% BY WT OF COTN 3-THREAD/4-THREAD TWILL INCL CROSS TWILL OF YARN OF DIFF CLRS WEIGHNG <=200 G/M2	2%	
732.	732.	52083230	SHIRTING FABRICS OF COTN CONTNG>85% BY WT OF COTN PLAIN WEAVE WEIGHING MORE THAN 100GM/M2 BUT LESS THAN 200GM/M2	2%	
733.	733.	52093230	FABRICS - DYED COTTON FABRIC WITH FLAME RETARDANT / ANTI STATIC / ANTI ACID FINISH (WITH ANY ONE OR MORE OR ABOVE FINISHES)WEIGHING MORE THAN 200GM/M2	2%	
734.	734.	52103990	FABRICS - DYED COTTON FABRIC WITH FLAME RETARDANT / ANTI STATIC / ANTI ACID FINISH (WITH ANY ONE OR MORE OR ABOVE FINISHES) MIXED MAINLY WITH MAN MADE FIBRES WEIGHING NOT MORE THAN 200GM/M2	2%	
735.	735.	52113990	FABRICS - DYED COTTON FABRIC WITH FLAME RETARDANT / ANTI STATIC / ANTI ACID FINISH (WITH ANY ONE OR MORE OR ABOVE FINISHES) MIXED MAINLY WITH MAN MADE FIBRES WEIGHING MORE THAN 200 GM/M2	2%	



736.	736.	62031910	<u>OF COTTON :MANS OR BOYS SUITS</u>	2%	
737.	737.	62011290	<u>OTHER: OVERCOATS, RAINCOATS, CAR-COATS, CAPES, CLOAKS AND SIMILAR ARTICLES OF COTTON GARMENTS -</u>	2%	
738.	738.	520941	PLAIN WEAVE COTTON FABRICS OF YARN OF DIFF COLORS, WEIGHING >= 200 G/M2	2%	
739.	739.	39076090	- OTHER: POLYETHYLENE TEREPHTHALATE ( INCLUDING CLEAN, COLOURLESS GRADES)	2%	
740.	740.	84879000	MACHINE PARTS, NOT CONTAINING ELECTRICAL CONNECTORS, INSULATORS, COILS, CONTACTS OR OTHER ELECTRICAL FEATURES, NOT SPECIFIED OR INCLUDED ELSEWHERE IN THIS CHAPTER-OTHER THAN MACHINERY PARTS OF HEADING 84871000	2%	
741.	741.	29161290	OTHER: - ESTERS OF ACRYLIC ACID	2%	
742.	742.	84829900	OTHER: BALL / ROLLER BEARING PARTS	2%	
743.	743.	72112350	STRIP OF FLAT ROLLED PRODUCTS OF IRON OR NON ALLOY STEEL OF A WIDTH LESS THAN 600 MM NOT CLAD, PLATED OR COATED-	2%	
744.	744.	51	WOOL, FINE OR COARSE ANIMAL HAIR, HORSEHAIR YARN AND WOVEN FABRIC	2%	
745.	745.	60	KNITTED OR CROCHETED FABRICS	2%	
746.	746.	73069090	OTHER TUBES,PIPES ETC.OF IRON/STEEL N.E.S	2%	
747.	747.	520943	OTHER FABRICS OF 3-THREAD OR 4-THREAD TWILL, INCLUDING CROSS TWILL	2%	
748.	748.	72139110	OTHER BARS & RODS HOT ROLLED OF FREE CUTTING STEEL ELECTRODE QUALITY	2%	
749.	749.	72142090	OTHERS: CONTAINING INDENTATIONS, RIBS, GROOVES OR OTHER DEFORMATIONS PRODUCED DURING THE ROLLING PROCESS OR TWISTED AFTER ROLLING	2%	
750.	750.	721710	WIRE OF IRON/NON-ALOY STL, NOT PLTD/COTD, WHETHER OR NOT POLISHD	2%	

751.	751.	721720	WIRE OF IRN/NON-ALOY STL,PLTD/COTD WTH ZNC	2%	
752.	752.	721730	WIRE OF IRON/NON-ALOY STL PLTD/COTD WTH OTHR BASE METL (EXCL ZINC)	2%	
753.	753.	721012	FLAT ROLLED PRDCTS OF IRON OR NON ALLOY STEEL OF A WIDTH OF 600 MM OR MORE PLTD/COATD WTH TIN, OF THCKNS<0.5 MM	2%	
754.	754.	85392910	BULBS	2%	
755.	755.	85393110	COMPACT FLUORESCENT LAMPS	2%	
756.	756.	85393190	OTHER FLUORESCENT,HOT CATHODE TUBELIGHT	2%	
757.	757.	70111010	GLASS ENVELOPS FOR FLUORESCENT LAMPS FOR ELECTRIC LIGHTING	2%	
758.	758.	70111020	GLASS ENVELOPS FOR FILAMENT LAMPS FOR ELECTRIC LIGHTING	2%	
759.	759.	73063090	OTHER,WELDED,OF CIRCULAR CROSS-SECTION, MADE UP OF NON-ALLY STEEL TUBE/PIPES	2%	
760.	760.	73066100	OF SQUARE OR RECTANGULAR CROSS-SECTION: PIPES & TUBES	2%	
761.	761.	73061929	OTHER :NON-GALVAN PIPE OF OTHER: FOR OIL OR GAS PIPELINES	2%	
762.	762.	4901	PRINTED BOOKS, BROCHURES, LEAFLETS AND SIMILAR PRINTED MATTER, WHETHER OR NOT IN SINGLE SHEETS	2%	
763.	763.	63059000	SACKS AND BAGS OF OTHER TEXTILE MATERIALS	2%	
764.	764.	73261910	OTHER ARTICLES OF IRON OR STEEL FORGED OR STAMPED BUT NOT FURTHER WORKED FOR AUTOMOBILES AND EARTH MOVING EQUIPMENTS	2%	
765.	765.	72230010	ELECTRODE QUALITY WIRE OF STAINLESS STEEL	2%	
766.	766.	72230091	WIRE OF STAINLS STL THICKER THAN 1.5 MM	2%	
767.	767.	72230092	WIRE OF STAINS STL OF THCKNS 0.46 MM TO 1.5MM	2%	
768.	768.	72230099	WIRE OF STNLS STL OF THICKNS < 0.46 MM	2%	
769.	769.	63013000	BLANKETS(OTHER THAN ELECTRIC BLANKETS) AND TRAVELLING RUGS, OF COTTON	2%	
				5%	
				VIDE	

				P.N 3 DATED 18.4.201 3, W.E.F.1 .5.13	
770.	770.	85371000	PC BOARDS ETC FOR A VOLTAGE<=1000 VLTS	2%	
771.	771.	85044090	STATIC CONVERTOR- OTHER RECTIFIRE	2%	
772.	772.	84149090	OTHER: PARTS OF AIR OR VACUUM PUMPS & COMPRESSOR	2%	
773.	773.	84679900	PARTS OF OTHER TOOLS FOR WORKING IN HAND	2%	
774.	774.	40169100	OTHER ARTICLES OF VULCANISED RUBBER OTHER THAN HARD RUBBER -FLOOR COVERINGS & MATS	5%	
775.	775.	40082120	PLATE, SHEETS AND STRIPS OF NON CELLULAR RUBBER FOR RESOLING OR REPAIRING OR RETREADING RUBBER TYRES	5%	

SL NO 776 ADDED VIDE PN NO 51 DATED 05.03.2013

SL. NO	FPS PRODU CT CODE	ITC (HS) CODE	DESCRIPTION	RAT E PER CEN TAG E	BONUS BENEFIT
776.	776.	85287100	SET TOP BOX /SET TOP UNIT (STB/STU REQUIRED FOR RECEIVING DIGITAL SIGNALS FROM DTH & CABLE IN CKD / SKD.	5%	

SL NO. 777 TO 905 ADDED VIDE PN NO 3 DATED 18.4.2013 EFFECTIVE FROM 1.5.2013

SL. NO	FPS PRODU CT CODE	ITC (HS) CODE	DESCRIPTION	RAT E PER CEN TAG E	BONUS BENEFIT
777.	777.	33012590	OTHER MINTS: MENTHONE, RECTIFIED PEPPERMINT OIL , CORMINT OIL, DEMETHOLISED PEPPERMINT OIL	2%	
778.	778.	33012400	PEPPERMINT OIL	2%	
779.	779.	33012510	SPEARMINT OIL	2%	
780.	780.	15042010	FISH BODY OIL	2%	
781.	781.	28311010	SODIUM DITHIONITES (SODIUM	2%	

			HYDROSULPHITE)		
782.	782.	28311020	SODIUM SULPHOXYLATE (INCL SODIUM FORMAL- DEHDE SULPHOXYLATE)	2%	
783.	783.	28319020	OTHER: SULPHOXYLATES (ZINC FORMALDYHYDE SULPHOXYLATE)	2%	
784.	784.	28332940	MANGANESE SULPHATE	5%	
785.	785.	28342990	OTHER NITRATE NES (NICKEL NITRATE)	5%	
786.	786.	29021100	CYCLO HEXANE	2%	
787.	787.	29053990	TRI-ETHYLENE GLYCOL (TEG)	2%	
788.	788.	29091100	DIETHYL ETHER	2%	
789.	789.	29094100	2,2-OXYDIETHANOL (DIETHYLENE GLYCOL, DIGOL)	2%	
790.	790.	29124910	ANISIC ALDEHYDE	5%	
791.	791.	29130090	OTHER HLGNTD SLPHNTD ETC DRVTVS OF PRODUCTS OF HDG 2912	2%	
792.	792.	29157030	GLYCEROL MONOSTEARATE	2%	
793.	793.	29157090	OTHER PALMITIC ACID, STEARIC ACID & THEIR SALTS & ESTRS	2%	
794.	794.	29209010	DIETHYL SULPHATE	2%	
795.	795.	29209020	DIMETHYL SULPHATE	2%	
796.	796.	29214223	DIMETHYL ANILINE	2%	
797.	797.	29214320	DIMETHYL TOLUIDINE	2%	
798.	798.	29242990	3,4,4' TRICHLOROCARBANILIDE	2%	
799.	799.	29242990	LEVETIRACETUM	5%	
800.	800.	30042012	CEPHALEXIN - FORMULATIONS THEREOF, IN CAPSULES ETC.	5%	
801.	801.	30042070	CEFADROXIL TABLETS /CAPSULES /SYRUP /SUSPENSION	5%	
802.	802.	30049051	ISONIAZID TABLETS	5%	
803.	803.	30049052	RIFAMPICIN CAPSULES /SYRUP/SUSPENSION	5%	
804.	804.	30049053	ETHAMBUTOL /PYRAZINAMIDE TABLETS	5%	

805.	805.	32041561	VAT GREEN 1(INDANTHRENE BRILL GREEN BFFB)	5%	
806.	806.	32041971	SOLVENT BASED COLOURING MATTERS: YELLOWS	2%	
807.	807.	32041972	SOLVENT BASED COLOURING MATTERS: ORANGES	2%	
808.	808.	32041973	SOLVENT BASED COLOURING MATTERS: REDS	2%	
809.	809.	32041974	SOLVENT BASED COLOURING MATTERS: VIOLETS	2%	
810.	810.	32041975	SOLVENT BASED COLOURING MATTERS: BLUES	2%	
811.	811.	32041976	SOLVENT BASED COLOURING MATTERS: GREENS	2%	
812.	812.	32041977	SOLVENT BASED COLOURING MATTERS: BROWNS	2%	
813.	813.	32041978	SOLVENT BASED COLOURING MATTERS: BLACKS	2%	
814.	814.	32041979	OTHER SOLVENT BASED COLOURING MATTERS	2%	
815.	815.	32061900	OTHER:OTHR CLRNG MATR CONTNG < 80% TITNIUM DIOXLDE	2%	
816.	816.	38089137	SYNTHETIC PYRETHRUM	5%	
817.	817.	38119000	COLD FLOW IMPROVER AND LUBRICITY ADDITIVE /	2%	
818.	818.	38151100	REACTION INITIATORS, REACTION ACCELERATORS AND CATALYTIC PREPARATIONS - SUPPORTED CATALYSTS- WITH NICKEL OR NICKEL COMPOUNDS AS ACTIVE SUBSTANCE.	2%	
819.	819.	38159000	OTHER: REACTION INITIATORS, REACTION ACCELERATORS AND CATALYTIC PREPARATIONS	2%	
820.	820.	38170011	LINEAR ALKYL BENEZENE (LAB)	2%	
821.	821.	38237090	OTHER INDUSTRIAL FATTY ALCOHOL	5%	
822.	822.	39219092	OTHR PLTS,SHTS,FILM FOIL,STRIP ETC NES FLEXIBLE, LACQUERED	2%	

823.	823.	40027000	ETHYLENE-PRPYLENE-NON-CONJUGATED DIENE RUBBER (EPDM)	2%	
824.	824.	40051000	RUBBER COMPOUNDED WITH CARBON BLACK OR SILICA	2%	
825.	825.	40101290	(CNVYR BLT/TRANSMISSION BLTNG)RENFRCD WTH TXTL MTRLS WHERE RUBR COMPD CONTENT MORE THAN 25% BY WEIGHT	5%	
826.	826.	40103992	PLY BELTING OF VULCANISED RUBR WHERE RUBY COMPD MORE THAN 25% BY WT.	5%	
827.	827.	40151100	SURGICLE GLOVES,MITTENS & MITTS	5%	
828.	828.	40169330	RUBBER SEALS (OIL SEAL & LIKE)	2%	
829.	829.	04081900	YOLK EGG LIQUID CHILLED & FROZEN	5%	
830.	830.	04089900	WHOLE EGG LIQUID CHILLED & FROZEN	5%	
831.	831.	42022220	HAND BAGS AND SHOPPING BAGS OF COTTON	2%	
832.	832.	481151	PAPER AND PAPERBOARD COATED INPRIGNATED OR COVERED WITH PLASTICS (EXCLUDING ADHESIVE) BLEACHED WEIGHING MORE THAN 150G/M2	5%	
833.	833.	481159	OTHER- PAPER AND PAPERBOARD COATED INPRIGNATED OR COVERED WITH PLASTICS (EXCLUDING ADHESIVE)	5%	
834.	834.	4903	CHILDREN'S PICTURE, DRAWING OR COLOURING BOOKS	2%	
835.	835.	5003	SILK WASTE (INCLUDING COCOONS AND UNSUITABLE FOR REELING, YARN WASTE AND GARNETTED STOCK)	5%	
836.	836.	5509	YARN OTHER THAN SEWING THREAD OF SYNTHETIC STAPLE FIBRES NOT PUT UP FOR RETAIL SALE	2%	
837.	837.	5510	YARN OTHER THAN SEWING THREAD OF ARTIFICIAL STAPLE FIBRES NOT PUT UP FOR RETAIL SALE	2%	
838.	838.	5515	OTHER WOVEN FABRICS OF SYNTHETIC STAPLE FIBRE	2%	

839.	839.	5603	SPUNLACE	2%	
840.	840.	61151000	COMPRESSION STOCKINGS OF HOSIERY	2%	
841.	841.	63022900	PRINTED BED LINEN OF OTHR TXTL MATRLS	2%	
842.	842.	64062000	OUTER SOLES & HEELS OF RUBBER/PLSTCS	2%	
843.	843.	66020000	WALKING STICKS SEAT STICKS WHIPS RIDING CROPS AND THE LIKE	2%	
844.	844.	68132010	BRAKE LININGS AND PADS (CONTAINING ASBESTOS)	2%	
845.	845.	68138900	OTHER FRICTION MATERIAL AND ARTICLES THEREOF FOR BRAKES, FOR CLUTCHES OR THE LIKE NOT CONTAINING ASBESTOS AND WHETHER OR NOT COMBINED WITH TEXTILE OR OTHER MATERIAL	2%	
846.	846.	72191400.	HT-RLLD PRDCTS IN COILS OF THCKNS<3 MM	2%	
847.	847.	72192122	UNIVRSL PLTS OF STNLS STL/HEAT RSTNG STL, NICKL CHROMIUM AUSTENITIC TYPE,>=14 MM	2%	
848.	848.	72193310	CHROMIUM TYPE	2%	
849.	849.	72193320	NICKEL CHROMIUM AUSTENITIC TYPE	2%	
850.	850.	72193490	COLD ROLD PRDCTS OF STAINLESS STEEL OF A THCKNS >=0.5MM BUT < 1MM OF OTHR TYPES	2%	
851.	851.	72201190	STRIPS FOR PIPES & TUBES (OTHR THN SKELP) OTHERS N.E.S. THCKNS >=4.75MM	2%	
852.	852.	72202021	STRIPS FOR PIPES AND TUBES(OTHER THAN SKELP)CHROMIUM TYPE	2%	
853.	853.	72202022	STRIPS FOR PIPES AND TUBES(OTHER THAN SKELP) NICKEL CHROMIUM AUSTENITIC TYPE	2%	
854.	854.	72202029	STRIPS FOR PIPES & TUBES(OTHR THN SKELP) OTHR TYPES	2%	
855.	855.	72210090	OTHER BARS AND RODS , HOT ROLLED, IN IRREGULARLY WOUND COILS, OF STAINLESS STEEL OTHER THAN BRIGHT BARS NES	2%	

856.	856.	72221199	OTHERS BARS AND RODS OF STAINLESS STEEL NOT FURTHER WORKED THAN HOT ROLLED, HOT DRAWN OR EXTRUDED OTHER THAN BRIGHT BARS	2%	
857.	857.	72224020	ANGLES ETC OF LESS THAN 80 MM	2%	
858.	858.	73012010	STEEL SLOTTED ANGLES	5%	
859.	859.	73012090	OTHERS - ANGLES, SHAPES & SECTION	5%	
860.	860.	73041910	HOT FINISHED SEAMLESS NON ALLOY STEEL PIPES	2%	
861.	861.	73042990	CASTING / TUBING ALLOY /NON ALLOY SEANLESS STEEL PIPE	2%	
862.	862.	73043119	COLD FINISHED SEANLESS NON ALLOY STEEL PIPES OTHER MADE UPTO 114.3 MM OUTER DIAMETER	2%	
863.	863.	73043129	COLD FINISHED SEANLESS NON ALLOY STEEL PIPES OTHER > 114.3 MM & <= 219.1 MM OUTER DIA	2%	
864.	864.	73045110	TUBE/PIPE ETC OF CRCLR CRSS SECTN WITH OTR DIAMTR UPTO 114.3 MM,CLD RLD	2%	
865.	865.	73045120	TUBE/PIPE ETC OF CRCLR CRSS SECTN WITH OTR DIAMTR>114.3 MM BUT<=219.1 MM, COLD ROLLED OR COLD DRAWN	2%	
866.	866.	73045920	TUBS/PIPS ETC OF CRCLR CRSS-SECTN WITH OTR DIAMTR>114.3 BUT<=219.1 MM NT CLD RLD	2%	
867.	867.	73072100	FLANGES OF STAINLESS STEEL	2%	
868.	868.	73089020	DROP RODS	5%	
869.	869.	73089040	GALVANISED TENSION BARS	5%	
870.	870.	73089050	STRUCTURES & SUPER STRUCTURES FOR MINING	5%	
871.	871.	73089060	TRUSS RODS	5%	
872.	872.	73129000	PLAITED BAND,SLINGS & LIKE OF IRON OR STEEL NT ELECTRCALLY INSULATED	2%	
873.	873.	73181190	OTHER THREADED COACH SCREWS	2%	
874.	874.	73182990	OTHER NON-THREADED ARTICLES N.E.S.	2%	
875.	875.	73202000	HELICAL SPRINGS	2%	



876.	876.	73209090	OTHERS OF OTHER SPRINGS OF IRON/STEEL	2%	
877.	877.	75022030	NICKEL ALOYS CONTNG NICKEL>40% BY WT,NES	5%	
878.	878.	84073310	SPRK IGNTN ENGINES FOR MOTOR CARS OF CYLINDER CAPACITY EXCEEDING 250 CC BUT NOT EXCEEDING 1000 CC	2%	
879.	879.	84073490	SPRK-IGNTN ENGINES FOR OTHERS OF CYLINDER CAPACITY EXCEEDING 1000C	2%	
880.	880.	84099913	PISTON RINGS	2%	
881.	881.	84099920	FUEL NOZZLES	2%	
882.	882.	84099930	FUEL INJECTION EQUIPMENT EXCLUDING INJECTION PUMPS	2%	
883.	883.	84159000	AIR CONDITIONERS PARTS	2%	
884.	884.	84212300	OIL OR PETROL-FILTERS FOR INTERNAL COMBUSTION ENGINES	2%	
885.	885.	84213100	INTAKE AIR FILTERS FOR INTERNAL COMBUSTION ENGINES	2%	
886.	886.	84254900	OTHER JACKS & HOISTS, FOR RAISING VEHICLES	2%	
887.	887.	84281019	HYDRAULIC LIFTS`	2%	
888.	888.	84314930	DRILLING MACHINE ACCESSORIES : DRILL RODS, CASINGS, CORE BARRELS ETC.	2%	
889.	889.	84772000	EXTRUDERS	2%	
890.	890.	84821011	ADAPTER BALL BEARINGS (RADIAL TYPE) : NOT EXCEEDING 50MM OF BORE DIAMETER	2%	
891.	891.	85011013	DC MOTOR :WIPER MOTOR WTH OUTPUT <=37.5 W	2%	
892.	892.	85011019	DC MOTOR: OTHER MOTOR WTH OUTPUT <=37.5 W	2%	
893.	893.	85111000	SPARKLING PLUGS	2%	
894.	894.	85118000	OTHER STARTING EQUIPMENT	2%	
895.	895.	85119000	PARTS OF AUTO ELECTRICALS OF HDNG 8511	2%	

896.	896.	85176970	ATTACHMENTS FOR TELEPHONES	5%	
897.	897.	85256013	AMATEUR RADIO EQUIPMENT	5%	
898.	898.	85409100	PARTS OF CATHODE RAY TUBES	2%	
899.	899.	90211000	ORTHOPEAEDIC OR FRACTURE APPLIANCES	2%	
900.	900.	90271000	GAS OR SMOKE ANALYSIS APPARATUS	2%	
901.	901.	90279090	OTHR PARTS & ACCESSORS OF HDG 9027	2%	
902.	902.	90311000	WHEEL BALANCER	2%	
903.	903.	90318000	WHEEL ALLIGNER	2%	
904.	904.	9113	WATCH STRAPS, WATCH BANDS AND WATCH BRACELETS, AND PARTS THEREOF	5%	
905.	905.	9114	OTHER CLOCK OR WATCH PARTS	5%	

SL. NO. 906 TO 1065 ADDED VIDE PUBLIC NOTICE NO. 19 DATED 10.7.2013 W.E.F. 15.08.2013

906.	906.	84111100	TURBO JETS OF A THRUST NOT EXCEEDING 25 KN	2%	
907.	907.	84112100	TURBO-PRPLRS OF A POWER <=1100 KW	2%	
908.	908.	84112200	TURBO-PRPLRS OF A POWER>1100 KW	2%	
909.	909.	84118100	OTHR GAS TURBINES OF POWER <=5000 KW	2%	
910.	910.	841182	OTHR GAS TURBINES OF POWER>5000 KW	2%	
911.	911.	84119100	PARTS OF TURBO-JETS/TURBO PROPELLERS	2%	
912.	912.	84111200	TURBO JETS OF A THRUST EXCEEDING 25 KN	2%	
913.	913.	88021100	HELICOPTERS OF AN UNLADEN WT<=2000 KG	2%	
914.	914.	88022000	AEROPLANES AND OTHER AIRCRAFT, OF AN UNLADEN WEIGHT NOT EXCEEDING 2,000 KG	2%	
915.	915.	88031000	PROPELLERS AND ROTORS AND PARTS THEREOF	2%	
916.	916.	88032000	UNDER-CARRIAGES AND PARTS THEREOF	2%	
917.	917.	90141000	DIRECTION FINDING COMPASSES	2%	
918.	918.	90142000	INSTRUMENTS AND APPLIANCES FOR AERONAUTICAL OR SPACE	2%	

			NAVIGATION (OTHER THAN COMPASSES)		
919.	919.	901480	OTHER INSTRUMENTS AND APPLIANCES	2%	
920.	920.	90012000	SHEETS & PLATES OF POLARISING MATERIAL	2%	
921.	921.	90013000	CONTACT LENSES	2%	
922.	922.	900190	OTHER: PRISMS,MIRRORS & OTHR OPTCL ELMNTS,UNMNTD	2%	
923.	923.	90051000	BINOCULARS	2%	
924.	924.	900580	OTHER INSTRUMENTS :	2%	
925.	925.	900590	PARTS & ACCESSORIES(INCL MOUNTINGS) OF BNCLRS,MNCLRS & OTHR OPTICAL TELESCOPES	2%	
926.	926.	90061000	CAMERAS OF A KIND USED FOR PREPARING PRINTING PLATES OR CYLINDERS	2%	
927.	927.	90063000	CMERAS SPCLY DSIGND FR UNDRWATR USE,AERL SRVEY/MEDCL/SRGCL EXMNTN OF INTRNL ORGNS; CMPARSN CMERAS FR FORNSIC/CRIMINOLGCL PRPS	2%	
928.	928.	90064000	INSTANT PRINT CAMERAS	2%	
929.	929.	90065100	OTHER CAMERA WTH A THROUGH-THE-LENS VIEWFINDER (S.L.R.),FOR ROLL FILM OF A WIDTH<=35 MM	2%	
930.	930.	90065200	OTHER, FOR ROLL FILM OF A WIDTH LESS THAN 35 MM	2%	
931.	931.	900653	OTHER, FOR ROLL FILM OF A WIDTH OF 35 MM:	2%	
932.	932.	900659	OTHER CAMERAS	2%	
933.	933.	90069900	OTHER -PARTS AND ACCESSORIES OF HEADING 9006: EXCEPT CAMERAS	2%	
934.	934.	90071090	OTHER CINEMATOGRAPHIC CAMERAS	2%	
935.	935.	901210	MICROSCOPES OTHER THAN OPTICAL MICROSCOPESAND DIFFRACTION APPARATUS	2%	

936.	936.	90129000	PARTS AND ACCESSORIES	2%	
937.	937.	90111000	STEREOSCOPIC MICROSCOPES	2%	
938.	938.	90112000	OTHER MICROSCOPES, FOR PHOTOMICROGRAPHY, CINEPHOTOMICROGRAPHY OR MICROPROJECTION	2%	
939.	939.	90118000	OTHER MICROSCOPES	2%	
940.	940.	90119000	PARTS & ACCESSORIES	2%	
941.	941.	901310	TELESCOPE SIGHTS FOR FITTING TO ARMS; PERISCOPE; TELESCOPE DESIGNED TO FORM PARTS OF MACHINES, APPLIANCES, INSTRUMENTS/APPARATUS OF THIS CHAPTER OR SECTION XVI	2%	
942.	942.	90132000	LASERS, OTHER THAN LASER DIODES	2%	
943.	943.	901380	OTHER DEVICES, APPLIANCES AND INSTRUMENTS :	2%	
944.	944.	901390	PARTS AND ACCESSORIES	2%	
945.	945.	90149000	PARTS AND ACCESSORIES OF DIRECTION FINDING COMPASSES; OTHER NAVIGATIONAL INSTRUMENTS & APPLIANCES	2%	
946.	946.	90151000	RANGEFINDERS	2%	
947.	947.	90152000	THEODOLITES AND TACHEOMETERS	2%	
948.	948.	901530	SURVEYING LEVELS	2%	
949.	949.	90154000	PHOTOGRAMMETRIC SURVEYING INSTRUMENTS & APPLIANCES	2%	
950.	950.	901580	OTHER INSTRUMENTS AND APPLIANCES	2%	
951.	951.	90159000	PARTS & ACCESSORIES OF SURVEYING, PHOTOGRAMMETRIC, HYDROGRAPHIC INSTRUMENTS ETC EXCEPT COMPASSES	2%	
952.	952.	901600	BARREN OF A SENSITIVITY OF 5 CG/BTR, WITH OR WITHOUT WEIGHT	2%	
953.	953.	902140	HEARING AIDS, EXCEPT PARTS AND ACCESSORIES	2%	
954.	954.	90215000	PACEMAKERS FOR STIMULATING HEART MUSCLES EXCEPT PARTS AND ACCESSORIES	2%	

955.	955.	90221200	COMPUTED TOMOGRAPHY APPARATUS	2%	
956.	956.	90221300	OTHER, FOR DENTAL USES	2%	
957.	957.	90221900	APRTAS BSD ON USE OF X-RAYS, FOR OTHR USE INCL RADIOGRAPHY/RADIO THE RAPHY APPARATUS	2%	
958.	958.	90222100	APPRTS BSD ON USE OF ALPHA, BTA/GMA RADTNS FOR MEDICAL, SURGICAL, DENTAL/VETERINARY USE INCL RADIOGRAPHY/RADIO THE RAPHY APPRATUS	2%	
959.	959.	90222900	APPRTS BSD ON USE OF ALPHA, BTA/GMA RADTNS FR OTHR USES INCL RDOGRPHY & RDO THRPY APPRTS	2%	
960.	960.	902290	OTHER, INCLUDING PARTS AND ACCESSORIES	2%	
961.	961.	902300	INSTRMNTS, APRTS & MODLS DSIGND FOR DEMONSTRATIONAL PRPS, UNSUTBL FR OTHR USES	2%	
962.	962.	90241000	MACHINES & APPLIANCES FOR TESTING METALS	2%	
963.	963.	902480	OTHER MACHINES AND APPLIANCES :	2%	
964.	964.	90249000	PARTS & ACCESSORIES	2%	
965.	965.	902580	OTHER INSTRUMENTS	2%	
966.	966.	90259000	PARTS & ACCSSRS OF INSTRUMENTS	2%	
967.	967.	902610	INSTRUMENTS & APPARATUS FOR MEASURING OR CHECKING THE FLOW OR LEVEL OF LIQUIDS	2%	
968.	968.	902680	OTHER INSTRUMENTS OR APPARATUS :	2%	
969.	969.	9026900 0	PRTS & ACCESSORIES	2%	
970.	970.	90272000	CHROMATOGRAPHS & ELECTROPHORESIS INSTRMNT	2%	
971.	971.	902730	SPECTROMETERS, SPECTROPHOTOMETERS & SPECTOGRAPHS USING OPTICAL RADIATION (UV, VISIBLE, IR)	2%	

972.	972.	902750	OTHER INSTRUMENTS AND APPARATUS USING OPTICAL RADIATIONS (UV, VISIBLE, IR) :	2%	
973.	973.	90278040	NUCLEAR MAGNETIC RESONANCE INSTRUMENTS	2%	
974.	974.	902790	MICROTOMES;PARTS & ACCESSORIES	2%	
975.	975.	90301000	INSTRUMENT AND APPARATUS FOR MEASURING OR DETECTING IONISING RADIATION	2%	
976.	976.	90302000	OSCILLOSCOPES AND OSCILLOGRAPHS	2%	
977.	977.	90303100	MULTIMETERS WITHOUT A RECORDING DEVICE	2%	
978.	978.	90303340	FREQUENCY MEASURING APPARATUS	2%	
979.	979.	90303900	OTHER, WITH A RECORDING DEVICE	2%	
980.	980.	90304000	OTHER INSTRUMENTS AND APPARATUS, SPECIALLY DESIGNED FOR TELECOMMUNICATIONS (FOR EXAMPLE, CROSS-TALK METERS, GAIN MEASURING , DISTORTION FACTOR METER, PSOPHOMETERS)	2%	
981.	981.	90308200	OTHER: INSTRUMENT & APPARATUS FOR MEASURING OR CHECKING SEMI-CNDUCTOR WAFERS OR DEVICES	2%	
982.	982.	903089	OTHER:OTHER INSTRUMENTS AND APPARATUS	2%	
983.	983.	903090	PARTS AND ACCESSORIES	2%	
984.	984.	90303330	CAPACITANCE METER	2%	
985.	985.	90303390	OTHER: INSTRUMENTS FOR ELECTRICAL QUANTITIES	2%	
986.	986.	903210	THERMOSTATS	2%	
987.	987.	903220	MANOSTATS	2%	
988.	988.	90328100	HYDRAULIC/PNEUMATIC INSTRUMENTS & APPARATUS	2%	
989.	989.	903289	OTHER ATOMATIC REGULATING/CONTROLLIN G INSTRUMNTS &	2%	

			APPARATUS		
990.	990.	93032000	OTHER SPORTING, HUNTING OR TARGET SHOOTING SHOTGUNS, INCLUDING COMBINATION SHOTGUN RIFLES	2%	
991.	991.	93033000	OTHER SPORTING, HUNTING /TARGET-SHOOTING RIFLES	2%	
992.	992.	93039000	OTHER FIREARMS & SIMILAR DEVICES	2%	
993.	993.	93059100	OF MILITARY WEAPONS OF HEADING 9301	2%	
994.	994.	93059900	OTHER-PART AND ACCESSORIES OF HDG 9301 TO 9304	2%	
995.	995.	93063000	OTHER CARTRIDGES AND PARTS THEREOF	2%	
996.	996.	93069000	OTHER (BOMBS, GREENADES ETC.) AMMUNITIONS OF WAR, AND PARTS	2%	
997.	997.	852110	MGNTC TAPE-TYPE VIDEO RECORDING & REPRUDUCING APPARATUS	2%	
998.	998.	852190	OTHR VIDEO RECORDING/REPRODUCIN G APPARATUS	2%	
999.	999.	85261000	RADAR APPARATUS	2%	
1000	1000.	852691	OTHR: RADIO NAVIGATIONAL AID APPARATUS	2%	
1001	1001.	85269200	RADIO REMOTE CONTROL APPARATUS	2%	
1002	1002.	85407100	MAGNETRONS	2%	
1003	1003.	85407900	OTHR MICROWAVE TUBES(E.G. KLYSTRONS TRVLLNG WAVE TUBES CARCINOTRONS)EXCL GRID CNTRLLD TUBES	2%	
1004	1004.	85408100	RECEIVER/AMPLIFIER VALVES & TUBES	2%	
1005	1005.	85408900	OTHER:OTHER VALVES AND TUBES	2%	
1006	1006.	35079061	STREPTOKINASE	2%	
1007	1007.	30049044	PACLITAXEL AND DOCETAXEL	2%	

1008	1008.	30021091	OTHER BLOOD FRACTION; MODIFIED IMMUNOLOGICAL PRODUCTS OF HUMAN ORIGIN	2%	
1009	1009.	30022011	SINGLE VACCINES: FOR CHOLERA & TYPHOID	2%	
1010	1010.	30022012	SINGLE VACCINES FOR HEPATITIS	2%	
1011	1011.	30022013	SINGLE VACCINES FOR TETANUS	2%	
1012	1012.	30022014	SINGLE VACCINES FOR POLIO	2%	
1013	1013.	30022015	SINGLE VACCINES FOR TB	2%	
1014	1014.	30022016	ANTI RABIES SINGLE VACCINE (FOR RABIES)	2%	
1015	1015.	30022017	SINGLE VACCINE FOR JAPANESE ENCEPHALITIS (FOR JE)	2%	
1016	1016.	30022018	SINGLE VACCINES FOR WHOOPING COUGH (PERTUSIS)	2%	
1017	1017.	30022019	SINGLE VACCINES OTHER	2%	
1018	1018.	30022021	FOR MIXED VACCINES FOR DPT-TRIPLE ANTI GEN (DIPHTHERIA, PERTUSIS AND TETANUS)	2%	
1019	1019.	30022022	MIXED VACCINES FOR DIPHTHERIA AND TETANUS	2%	
1020	1020.	30022023	MIXED VACCINES FOR MEASLES, MUMPS AND RUBELLA	2%	
1021	1021.	30022024	MIXED VACCINES FOR TYPHOID-PARATYPHOID OR TYPHOID- PARATYPHOID-CHOLERA	2%	
1022	1022.	30023000	MIXED VACCINES FOR VETERINARY MEDICINE	2%	
1023	1023.	30021011	DIPHTHERIA ANTISERA	2%	
1024	1024.	30021012	TETANUS ANTISERA	2%	
1025	1025.	30021013	RABIES ANTISERA	2%	
1026	1026.	30021014	SNAKE VENOM ANTISERA	2%	
1027	1027.	30021019	OTHER ANTISERA	2%	
1028	1028.	30021020	ANTISERA :HEMOGLOBIN BLOOD GLOBULINS&SERUM GLOBULINS	2%	
1029	1029.	30045010	HEAMATINICS AND ERYTHROPOIETIN PREPARATIONS	2%	



1030	1030.	29371100	SOMATOTROPIN, ITS DRVTVS& STRCTL ANALOGUES	2%	
1031	1031.	30043911	PITUITARY HARMONES	2%	
1032	1032.	30043912	PREDNISOLONE	2%	
1033	1033.	30043913	DEXAMETHASONE	2%	
1034	1034.	30043914	DANAZOL	2%	
1035	1035.	30043921	GONADOTROPHINS	2%	
1036	1036.	29375000	PROSTAGLANDINS, THROMBOXANES & LEUKOTRIENES THEIR DERIVATIVES & STRUCTURAL ANALOGUES	2%	
1037	1037.	30041010	PENICILLIN	2%	
1038	1038.	30041030	AMOXYCILLIN	2%	
1039	1039.	30041040	BECAMPICILLIN	2%	
1040	1040.	30041050	CLOXACILLIN	2%	
1041	1041.	30041070	STREPTOMYCIN	2%	
1042	1042.	30042011	CEPHAZOLIN	2%	
1043	1043.	30042013	CIPROFLOXACIN	2%	
1044	1044.	30042014	CEFOXITIN	2%	
1045	1045.	30042034	OFLOXACIN	2%	
1046	1046.	30042041	CHLORTETRACYCLINE	2%	
1047	1047.	30042042	OXYTETRACYCLINE	2%	
1048	1048.	30042095	CLINDAMYCIN	2%	
1049	1049.	30042096	VANCOMYCIN	2%	
1050	1050.	30042097	POLYMYXIN B AND COLISTIN	2%	
1051	1051.	30043110	INSULIN INJECTION	2%	
1052	1052.	30043200	CONTAINING CORTICOSTEROID HARMONES, THEIR DERIVATIVES AND STRUCTURAL ANALOGUES	2%	
1053	1053.	30049036	CHENODIOL AND URSODIOL	2%	
1054	1054.	30044010	ATROPIN & ITS SALTS THEREOF	2%	

1055	1055.	30042061	ERYTHROMYCINE	2%	
1056	1056.	30045035	PREPARATION OF VITAMIN "C"	2%	
1057	1057.	30029030	CULTURES OF MICRO-ORGANISMS (EXCLUDING YEAST)	2%	
1058	1058.	84734090	OTHER PARTS AND ACCESSORIES OF THE MACHINES OF HEADING 8472 OTHER THAN DUPLICATING, HECTOGRAPH OR STENCIL MACHINES	2%	
1059	1059.	53071010	YARN OF JUTE, SINGLE	2%	
1060	1060.	53072000	MULTIPLE FOLDED OR CABLED YARN OF JUTE OR OF OTHER TEXTILE BAST FIBRES OF HDG 5303	2%	
1061	1061.	53101012	UNBLEACHED SACKING FABRICS CONTAINING 100% BY WEIGHT OF JUTE	2%	
1062	1062.	53101013	HESSIAN FABRICS CONTAINING 100% BY WEIGHT OF JUTE UNBLEACHED	2%	
1063	1063.	63051030	JUTE HESSIAN BAGS	2%	
1064	1064.	63051040	JUTE SACKING BAGS	2%	
1065	1065.	63051080	JUTE SOIL SAVERS	2%	

**NOTE 1:** WHILE CARE HAS BEEN TAKEN TO ENSURE CORRECTNESS, ANY INADVERTENT ERROR IN EITHER PRODUCT DESCRIPTION OR ITC HS CODE OR PERCENTAGE RATES WILL NOT DEEM TO CONFER ANY RIGHT WHATSOEVER FOR STAKING CLAIM UNDER THE SCHEME.

**NOTE 2:** WITH EFFECT FROM SEPTEMBER 2014 ONLY THE ITC HS CODE MENTIONED ABOVE WILL BE ELIGIBLE. IN THE INTERIM PERIOD GRANT OF BENEFIT MAY BE CONSIDERED IF PRODUCT DESCRIPTION IS ACCURATE EVEN THOUGH ITC HS CODE MENTIONED IN SHIPPING BILL IS THE EARLIER ITC HS CODE (THE OLD ONE THAT IS BEING REPLACED NOW).THE ELIGIBILITY OF ITEM WILL BE CONSIDERED FROM THE DATE OF INCLUSION OF SUCH PRODUCT UNDER FPS / VKGUY OR THE CHANGE IN THE ITC HS CODE, WHICHEVER IS LATER.

**NOTE3:** EXPORT OF PRODUCTS LISTED IN APPENDIX 37 D TABLE 1 ABOVE, THROUGH ANY OF THE LAND CUSTOM STATIONS (LCS) SITUATED IN THE STATES OF [ARUNACHAL PRADESH](#), [ASSAM](#), [MANIPUR](#), [MEGHALAYA](#), [MIZORAM](#), [NAGALAND](#), [TRIPURA](#) AND SIKKIM SHALL BE ENTITLED FOR ADDITIONAL DUTY CREDIT SCRIP @ 1% OF FOB VALUE.”

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